

ACTION TAKEN REPORT (ATR) on JOINT COMMITTEE REPORT DT.21.09.2021, SUBMITTED ON THE HON'BLE NATIONAL GREEN TRIBUNAL (SOUTH ZONE), CHENNAI, ORDERS DATED 11TH AUGUST, 2021 IN O.A.179 OF 2021 "TRIBUNAL ON ITS OWN MOTION SUO MOTU BASED ON THE NEWS ITEM PUBLISHED IN THE EENADU TELUGU NEWS PAPER, A.P, KURNOOL DISTRICT DATED 20.07.2021, UNDER THE CAPTION "MINING OF POTSTONE (NAPARALLU) EXCAVATION BEING DONE WITHOUT LEAVING MARGINS ON EITHER SIDE OF THE ROADS".

- Ref:-** 1. Letter No. 2638/NGT/2021, dt: 27.01.2022 of the ADM&G, Kurnool (ATR).
2. Letter No. 1462/Task Force/2013, dt: 27.01.2022 of the ADM&G, Banaganapalle (ATR).

It is submitted that, through the Letter No.1769/NGT/2021, dt.23.11.2021, the Asst. Director of Mines & Geology, Kurnool has submitted a joint committee (comprising of 1. Special Deputy Collector (LA), HNSS Unit-IV, Kurnool, 2. Environmental Engineer, APPCB Regional Office, Kurnool, 3. Asst. Director of Mines & Geology, Kurnool and 4. Member, SEAC, A.P) detailed report (22 pages) to the Collector & District Magistrate, Kurnool and Director of Mines & Geology Ibrahimpatnam, Krishna District.

Through the Memo No.4860333/D10/2021, dt: 24.01.2022 cited, the Director of Mines & Geology, Ibrahimpatnam has communicated the Order dt.03.01.2022 in O.A.No.179/2021 from NGT, southern zone, Chennai (reference 5th cited) in which it is directed to file independent reports to the Tribunal regarding the action taken on the basis of the recommendations / suggestions of the Joint Committee report dt: 21.09.2021 and also the violations noted by them in this regard on or before 27.01.2022 by e-filing in the form of searchable PDF / OCR supportable PDF and not in the form of image PDF along with necessary hard copies to be produced as per rules. Finally, the Director of Mines & Geology, Ibrahimpatnam has directed to submit independent report on the O.A.No.179/2021 by fortnight, since the Hon'ble NGT directed to file on or before 27.01.2022 without fail.

Through the references 1st and 2nd cited, the ADM&Gs, Kurnool and Banaganapalle have submitted their individual action taken reports (ATR) on the recommendations of the joint committee.

In this regard, the point wise action taken report on the recommendations / suggestions of the joint committee is as follows.

- With regard to the suggestion / recommendations point nos.1 & 3;

Action Taken:

It is submitted that the Department of Mines and Geology, Kurnool District while enclosing the joint committee report has

addressed to the line departments viz., Revenue, Panchayat Raj, Police and R&B departments to make frequent vigil over the quarrying operations in their concerned Mandal jurisdictions and verify the safety measures on either side of the public roads and coordinate with the connected departments to curtail the unauthorized quarrying operations and transportation of minerals on either side of the R&B roads. **(Copies enclosed)**

- With regard to the suggestion / recommendations point no.2;

Action Taken:

It is submitted that the Government vide G.O.Ms.No.122, Ind & Comm (Estt) dept, dt: 16.10.2018 has created Regional Vigilance Squad in Kurnool District and functioning w.e.f.01.03.2019 with meagre staff. The technical staff of RVS is incessantly monitoring the mineral transportation and illegal activity in the District and conducting route checks frequently and kept the stringent vigil over the illicit mineral transporting vehicles in Kurnool District and detaining vehicles, levying penalties on the culprits as per rules in force. Further, they are also inspecting the areas where unauthorized quarrying operations going on and issuing notices to the culprits.

Further if the Government fill up the vacancy posts in the department, the RVS will perform more efficiently & achieve the goals.

- With regard to the suggestion / recommendations point no.4;

Action Taken:

It is submitted that the Department of Mines and Geology is regularly monitoring on the mineral transporting vehicles strengthen with GPS based vehicle tracking and monitoring system (VTMS) and also three mining check posts viz., Dhone, Betamcherla and Bugga check posts are functioning round the clock to curb illicit transportation of minerals.

- With regard to the suggestion / recommendations point no.5;

Action Taken:

It is submitted that the Department of Mines and Geology, Kurnool District has conducted special drive / awareness sessions with all the leaseholders of Kurnool District on 23.11.2021 at O/o DDM&G, Kurnool with regard to the filing of applications for grant of EC, CFE and CFO as the case may be, for the existing leases in Kurnool District. **(Photographs enclosed).**

Further, there are about 612 quarry leases in Kurnool jurisdiction out of which 252 quarry leaseholders having Environmental Clearances. As of now, the ADMG, Kurnool is issuing dispatch permits only to the leaseholders who possess all the statutory clearances.

Further, on 11.01.2022, the Department of Mines and Geology, Kurnool District again conducted special drive / awareness sessions / review meeting at Palkur Village, Banaganapalle Mandal, Kurnool District with all the leaseholders of Kurnool District to discuss on the items 1) filing of applications for EC before SEIAA for the quarry leases granted prior to 18.05.2012 and obtain acknowledgements for the same, 2) filing of applications for CFE and CFO before APPCB for the quarry leases granted after 18.05.2012 and obtain acknowledgements for the same and 3) non working leases to make them into operational. **(Photographs enclosed).**

Further, I wish to bring to the notice that during the review, the quarry leaseholders of Banaganapalle jurisdiction have expressed that there are no. of existing quarry leases for Limestone Slabs (Black) i.e., 1) about 162 quarry leases in Palkur Village of Banaganapalle Mandal, 2) about 318 quarry leases in the villages of Kolimigundla Mandal and 3) about 99 quarry leases in the villages of Owk Mandal. Those all quarry leases are in very small scale mining units having extent i.e., between 0.500 Hectares – 2.000 Hectares held by the local villagers only and this is the only work for their livelihood. Further, stated that they cannot afford the expenses and fees involved in getting the Approved Mining Plan, EC, CFE & CFO as there is a huge decrease in demand of Napa Slabs in the market compared to the previous days. Finally, requested to lessen the rules and regulations for the Napa Slab quarry leases especially in Banaganapalle jurisdiction and exempt them from getting EC, CFE & CFO.

Even though, the Department of Mines and Geology, Kurnool District has made maximum efforts to make them aware of regarding getting Approved Mining Plan, Environmental Clearance (EC), Consent for Establishment (CFE) and Consent for Order (CFO).

Further, the ADM&Gs, Kurnool District have submitted necessary proposals to the DM&G / DDM&G for determination / cancellation of quarry leases who do not possess the statutory clearances and also committed other violations. **(List enclosed).**

- With regard to the suggestion / recommendations point no.6;

Action Taken:

It is submitted that the Department of Mines and Geology, Kurnool District has addressed to the concerned APSPDCL department officials to verify and ensure the records i.e., statutory clearances quarry lease grant order, work order, Approved Mining Plan, Environmental Clearance, Consent for Establishment (CFE) and Consent for Order (CFO) and requested to give power supply only to the quarry leases who are having such documents, as per orders of the Hon'ble National Green Tribunal in O.A.No.179 of 2021. **(Copies enclosed)**

- With regard to the suggestion / recommendations point no.7;

Action Taken:

It is submitted that the Revenue department is issuing No Objection Certificate (NOC) to the mineral concession applications as per G.O.Ms.No.163, Ind & Comm (M.II) dept, dt: 16.11.2017.

- With regard to the suggestion / recommendations point no.8;

Action Taken:

It is submitted that the Department of Mines and Geology, Kurnool district has addressed to the Director General of Mines Safety (DGMS) to conduct frequent inspections of the mining units and verify the safety norms followed by the mining unit holders. The DGMS is conducting frequent inspections of the quarry leases and if any deviations found, stringent action and mining suspension orders will be issued until rectifying the deviations. **(Copies enclosed)**

- With regard to the suggestion / recommendations point no.9;

Action Taken:

It is submitted that the Kurnool district is having 54 mandals with the jurisdictions of two ADMG offices (KNL-31, BPL-23) and having 1284 (KNL-612 & BPL-672) quarry leases in the district. At present, the department is functioning with meagre staff due to retirement of existing staff which results vacancy of posts since years. There is a necessity of recruitment of adequate technical persons in

the department for proper monitoring of quarry leases on regular basis and to control and curb the illegal mining and transportation of minerals.

The decision of the Government and Directorate of Mines and Geology is required to fill up the vacancy posts in the department so as to perform more efficiently and achieve the goals.

This is submitted for favour of information and for taking further necessary action in the matter.



**Deputy Director of Mines and Geology (FAC),
Kurnool.**

GOVERNMENT OF ANDHRA PRADESH
DEPARTMENT OF MINES & GEOLOGY

From

Sri I.V. Subba Reddy, M.Sc.,
Asst. Director of Mines & Geology,
Banaganapalle.

To

All the Quarry leases in this office
Jurisdiction

Letter No.2293/G/2022, dt:01.01.2022

Sir,

Sub: Mines and Quarries - O/o the Asst. Director of Mines & Geology, Banaganapalle - Special Drive for filing of application for grant of Environmental Clearance for the existing Mining / Quarrying leases in the state - Action plan to make Minor Minerals leases into operation with all statutory clearance - Certain instruction issued by the director of Mines & Geology - Submission of AMP, EC, CFE and CFO - Requested - Reg.

Ref: 1) Memo No.911/P/2014, dt; 30.12.2021 of the Director of Mines & Geology, Ibrahimpatnam.
2) Memo No.602/G/2015, dt; 31.12.2021 of the Dy. Director of Mines & Geology, Kurnool.

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Adverting to the subject and reference cited and it is inform that vide reference 1st cited, the Director of Mines & Geology, Ibrahimpatnam issued the following instructions to make minor mineral quarry leases into operations with all the requisite statutory clearance.

- 1) To ensure that for the workings leases less than 5 Hectares which are granted prior to 18.05.2012 which has EC exemption and required CFE& CFO, such lease holders to file applications for CFE and CFO before APPCB Zonal officers and obtain acknowledgments for the same.
- 2) To ensure that for the working leases granted after 18.05.2012 which requires EC, CFE & CFO, such lease holders to file applications for EC before SEIAA and obtain acknowledgement for the same.
- 3) To ensure that for the working leases not having AMP's such lease holders to file draft Mining plans before O/o DDM&G, concerned and obtain acknowledgment for the same.

In view of the above, all the quarry leases in this office jurisdiction are hereby requested to apply for the approved mining plan (AMP), Environmental Clearance (EC), Consent for Establishment (CFE) & Consent for Operation (CFO), as the case may be and submit the Acknowledgments / Statutory Clearance for the quarry lease held by you and submit the same to this office so as to take necessary action on the subject matter.

Encls : As above

Yours faithfully,

Asst. Director of Mines & Geology (FAC),
Banaganapalle.

**GOVERNMENT OF ANDHRA PRADESH
DEPARTMENT OF MINES AND GEOLOGY**

From,

Sri I.V. Subba Reddy, M.Sc.,
Asst. Director of Mines and Geology (FAC),
Banaganapalle.

To,

The Director of
Mines and Geology,
Ibrahimpattanam.

Lr.No.1211/QL/2012, Dated:27-01-2022

Sir,

Sub: Action Taken Report (**ATR**) on Joint Committee report dt.21.09.2021, submitted on the Hon'ble National Green Tribunal (South Zone), Chennai, orders dated 11th August, 2021 in O.A.179 of 2021 "Tribunal on its own motion suo motu based on the news item published in the Eenadu Telugu News Paper, A.P, Kurnool District dated 20.07.2021, under the caption "**Mining of pot-stone (Naparallu) excavation being done without leaving margins on either side of the roads**" – Submission of Action Taken Report - Reg.

Ref:- 1. Order dated:03.01.2022 in OA No.179 of 2021 from **NGT, Southern Zone, Chennai.**

It is submitted that, through the Memo No.4860333/D10/2021, dt: 24.01.2022 cited, the Director of Mines & Geology, Ibrahimpattanam has communicated the Order dt.03.01.2022 in O.A.No.179/2021 from NGT, southern zone, Chennai in which it is directed to file independent reports to the Tribunal regarding the action taken on the basis of the recommendations / suggestions of the Joint Committee report dt: 21.09.2021 and also the violations noted by them in this regard on or before 27.01.2022 by e-filing in the form of searchable PDF / OCR supportable PDF and not in the form of image PDF along with necessary hard copies to be produced as per rules. Finally, the Director of Mines & Geology, Ibrahimpattanam has directed to submit independent report on the O.A.No.179/2021 by fortnight, since the Hon'ble NGT directed to file on or before 27.01.2022 without fail.

In this regard, the point wise action taken report on the recommendations / suggestions of the joint committee is as follows.

- With regard to the suggestion / recommendations point nos.1 & 3;

Action Taken:

It is submitted that this office vide Lr.No.1462/Task Force/2013, dt: 24.01.2022 has addressed to the **1)** Executive Engineer (R&B), Nandyala, **2)** MPDO, Banaganapalle and Kolimigundla, **3)** The Superintendent of Police, Kurnool, **4)** The Superintendent Engineer, (APSPDCL), Kurnool, **5)** The Superintendent Engineer, Panchayati Raj Department, Kurnool, **6)** The Tahsildar, Kolimigundla and Banaganapalle, departments to make frequent vigil over the quarrying operations in their concerned Mandal jurisdictions and verify the safety measures on either side of the public roads and coordinate with the connected departments to curtail the unauthorized quarrying operations and transportation of minerals on either side of the R&B roads. **(Copies enclosed)**

- With regard to the suggestion / recommendations point no.4;

Action Taken:

It is submitted that the Department of Mines and Geology is regularly monitoring on the mineral transporting vehicles strengthen with GPS based vehicle tracking and monitoring system (VTMS) and also a mining check post near Bandarlapalli Bugga check post located at near Badarlapalli i.e. Bugga Check post functioning round the clock to curb illicit transportation of minerals.

- With regard to the suggestion / recommendations point no.5;

Action Taken:

It is submitted that this office has conducted special drive / awareness sessions with all the leaseholders at Bandarlapalli on 23.12.2021 and at Palkur on 11.01.2022 with regard to the filing of applications for grant of EC, CFE and CFO as the case may be, for the existing leases in Banaganapalle office jurisdiction.

Further the Asst. Director of Mines & Geology, Banaganapalle has conducted awareness meetings on 23.12.2021 & 11.01.2022 to discuss on the items 1) filing of applications for EC before SEIAA for the quarry leases granted prior to 18.05.2012 and obtain acknowledgements for the same, 2) filing of applications for CFE and CFO before APPCB for the quarry leases granted after 18.05.2012 and obtain acknowledgements for the same and 3) non working leases to make them into operational. **(Photographs enclosed).**



Image-1



Image-2



Image-3



Image-4

During the course of two meetings the lessee's stated that the extent is very small i.e., between 0.500 Hectares – 2.000 Hectares held by the local villagers only and this is the only work for their livelihood. Further, stated that they cannot afford the expenses and fees involved in getting the Approved Mining Plan, EC, CFE & CFO as there is a decreasing in demand of Napa Slabs in the market compared to the previous days. Finally, requested do not impose rules and regulations regarding EC etc., for the Napa Slab quarry leases especially in Banaganapalle jurisdiction and exempt them from getting EC, CFE & CFO.

Even though, this office has made maximum efforts to make them aware of regarding getting Approved Mining Plan, Environmental Clearance (EC), Consent for Establishment (CFE) and Consent for Order (CFO).

Further, the ADM&G, Banaganapalle has submitted necessary proposals to the DDM&G, Kurnool for determination / cancellation of quarry leases who do not having the statutory clearances and also committed other violations. **(List enclosed)**.

- With regard to the suggestion / recommendations point no.6;

Action Taken:

It is submitted that this office has addressed to the concerned APSPDCL department officials to verify and ensure the records i.e., statutory clearances quarry lease grant order, work order, Approved Mining Plan, Environmental Clearance, Consent for Establishment (CFE) and Consent for Order (CFO) and requested to give power supply only to the quarry leases who are having such documents, as per orders of the Hon'ble National Green Tribunal in O.A.No.179 of 2021.

Further this office addressed letters to the Line Departments Like Panchayati Raj Department, R&B Department, MPDO's, Mandal Tahsildars of this office jurisdiction. **(Copies enclosed)**

- With regard to the suggestion / recommendations point no.7;

Action Taken:

It is submitted that the Revenue department is issuing No Objection Certificate (NOC) to the mineral concession applications as per G.O.Ms.No.163, Ind. & Comm. (M.II) dept, dt: 16.11.2017.

- With regard to the suggestion / recommendations point no.9;

Action Taken:

It is submitted that this office is having 23 mandals with the jurisdictions) and having 672 quarry leases. At present, the department is functioning with meagre staff and doing the maximum duties at our best levels. There is a necessity of recruitment of adequate technical persons in the department for proper monitoring of quarry leases on regular basis and to control and curb the illegal mining and transportation of minerals.

The decision of the Government and Directorate of Mines and Geology is required to fill up the vacancy posts in the department so as to perform more efficiently and achieve the goals.

This is submitted for favour of information and for taking further necessary action in the matter.

Yours faithfully,

Encls: As above

J. V. Subbarreddy 27.1.2022
**Asst. Director of Mines and Geology (FAC),
Banaganapalle.**

Copy submitted to the Deputy Director of Mines & Geology, Kurnool for favour of information.

**GOVERNMENT OF ANDHRA PRADESH
DEPARTMENT OF MINES AND GEOLOGY**

From,

Smt V. Nagini, M.Sc., B.Ed.,
Asst. Director of Mines and Geology (FAC),
Kurnool

To,

The Deputy Director of
Mines and Geology,
Kurnool

Lr.No. 2638/NGT/2021, Dated: 25-01-2022

Sir,

Sub: Action Taken Report (**ATR**) on Joint Committee report dt.21.09.2021, submitted on the Hon'ble National Green Tribunal (South Zone), Chennai, orders dated 11th August, 2021 in O.A.179 of 2021 "Tribunal on its own motion suo motu based on the news item published in the Eenadu Telugu News Paper, A.P, Kurnool District dated 20.07.2021, under the caption "**Mining of pot-stone (Naparallu) excavation being done without leaving margins on either side of the roads**" - Submission of Action Taken Report - Reg.

Ref:- Order dated:03.01.2022 in OA No.179 of 2021 from **NGT, Southern Zone, Chennai**

& & &

It is submitted that, through the Memo No.4860333/D10/2021, dt: 24.01.2022 cited, the Director of Mines & Geology, Ibrahimpatnam has communicated the Order dt.03.01.2022 in O.A.No.179/2021 from NGT, southern zone, Chennai in which it is directed to file independent reports to the Tribunal regarding the action taken on the basis of the recommendations / suggestions of the Joint Committee report dt: 21.09.2021 and also the violations noted by them in this regard on or before 27.01.2022 by e-filing in the form of searchable PDF / OCR supportable PDF and not in the form of image PDF along with necessary hard copies to be produced as per rules. Finally, the Director of Mines & Geology, Ibrahimpatnam has directed to submit independent report on the O.A.No.179/2021 by fortnight, since the Hon'ble NGT directed to file on or before 27.01.2022 without fail.

In this regard, the point wise action taken report on the recommendations / suggestions of the joint committee is as follows.

➤ With regard to the suggestion / recommendations point nos.1 & 3;

Action Taken:

It is submitted that this office vide Lr.No.2638/NGT/2021, dt: 25.01.2022 has addressed to the **1)** All the Tahsildar, in the Jurisdiction, **2)** The Superintending Engineer, (R&B) Circle, Kurnool, **3)** The Superintendent Engineer, (APSPDCL), Kurnool, **4)** The Superintendent Engineer, Panchayat Raj Department, Kurnool, departments to make frequent vigil over the quarrying operations in their concerned Mandal jurisdictions and verify the safety measures on either side of the public roads and coordinate with the connected departments to curtail the unauthorized quarrying operations and transportation of minerals on either side of the R&B roads. (**Copies enclosed**)

- With regard to the suggestion / recommendations point no.4;

Action Taken:

It is submitted that the Department of Mines and Geology is regularly monitoring on the mineral transporting vehicles strengthen with GPS based vehicle tracking and monitoring system (VTMS) and also a mining check post near Bethamcherla and Dhone Check post functioning round the clock to curb illicit transportation of minerals.

- With regard to the suggestion / recommendations point no.5;

Action Taken:

It is submitted that the Deputy Director of Mines and Geology, Kurnool has conducted special drive / awareness sessions with all the leaseholders at Deputy Director of Mines and Geology, Kurnool Office on 23.11.2021 and with regard to the filing of applications for grant of EC, CFE and CFO as the case may be, for the existing leases in Kurnool office jurisdiction.

Further the Deputy Director of Mines & Geology, Kurnool has conducted awareness meetings on 11.01.2022 to discuss on the items 1) filing of applications for EC before SEIAA for the quarry leases granted prior to 18.05.2012 and obtain acknowledgements for the same, 2) filing of applications for CFE and CFO before APPCB for the quarry leases granted after 18.05.2012 and obtain acknowledgements for the same and 3) non working leases to make them into operational. **(Photographs enclosed).**

This office has made maximum efforts to make them aware of regarding getting Approved Mining Plan, Environmental Clearance (EC), Consent for Establishment (CFE) and Consent for Order (CFO).

Further, there are about 612 quarry leases in Kurnool jurisdiction out of which 252 quarry lease holders having Environmental Clearance. As of now, the Asst. Director of Mines and Geology, Kurnool is issuing dispatch permits only to the lease holders who possess all the statutory clearances.

- With regard to the suggestion / recommendations point no.6;

Action Taken:

It is submitted that this office has addressed to the concerned APSPDCL department officials to verify and ensure the records i.e., statutory clearances quarry lease grant order, work order, Approved Mining Plan, Environmental Clearance, Consent for Establishment (CFE) and Consent for Order (CFO) and requested to give power supply only to the quarry leases who are having such documents, as per orders of the Hon'ble National Green Tribunal in O.A.No.179 of 2021.

Further this office addressed letters to the Line Departments Like Panchayati Raj Department, R&B Department, Mandal Tahsildars of this office jurisdiction. **(Copies enclosed)**

➤ With regard to the suggestion / recommendations point no.7;

Action Taken:

It is submitted that the Revenue department is issuing No Objection Certificate (NOC) to the mineral concession applications as per G.O.Ms.No.163, Ind. & Comm. (M.II) dept, dt: 16.11.2017.

➤ With regard to the suggestion / recommendations point no.9;

Action Taken:

It is submitted that this office is having 31 Mandals with the jurisdictions) and having 612 leases. At present, the department is functioning with meagre staff and doing the maximum duties at our best levels. There is a necessity of recruitment of adequate technical persons in the department for proper monitoring of quarry leases on regular basis and to control and curb the illegal mining and transportation of minerals.

The decision of the Government and Directorate of Mines and Geology is required to fill up the vacancy posts in the department so as to perform more efficiently and achieve the goals.

This is submitted for favour of information and for taking further necessary action in the matter.

Encls: As above

Yours faithfully,



Asst. Director of Mines and Geology (FAC),
Kurnool

Copy submitted to the Deputy Director of Mines & Geology, Kurnool for favour of information.

**GOVERNMENT OF ANDHRA PRADESH
DEPARTMENT OF MINES AND GEOLOGY**

From,

V. Nagini, M.Sc., B.Ed.,
Asst. Director of Mines and Geology (FAC),
Kurnool District

To

The Superintending Engineer,
(R&B) Circle, Kurnool,
Kurnool District

Letter No.2638/NGT/2021-2, Dated: 25.01.2022

Sir,

Sub: - Mines and Quarries- Hon'ble National Green Tribunal Orders Dated: 03.01.2022 in the O.A.No.179 of 2021 Suo Motu based on News Item published in Eenadu Telugu News Paper, A.P, Kurnool District on 20.07.2021 under the caption "**MINING OF POTSTONE (NAPARALLU) EXCAVATION BEING DONE WITHOUT LEAVING MARGINS ON EITHER SIDE OF THE ROADS**" - Recommendations/suggestions of the Joint Committee - Further necessary action -Regarding.

Ref: - O.A.No.179 of 2021, Dated: 03.01.2022 of Hon'ble National Green Tribunal South Zone Chennai

& & &

I invite kind attention to the subject and reference cited, and informed that the Hon'ble National Green Tribunal South zone, Chennai have issued order dated: 03.01.2022 in the O.A.No.179 of 2021 Suo Motu based on News Item published in Eenadu Telugu News Paper, A.P, Kurnool District on 20.07.2021 under the caption "**MINING OF POTSTONE (NAPARALLU) EXCAVATION BEING DONE WITHOUT LEAVING MARGINS ON EITHER SIDE OF THE ROADS**" and directed the concerned departments to take necessary action on the recommendations/suggestions of the Joint Committee comprising of Special Deputy Collector, (L.A), HNSS Unit - IV, Kurnool, Environmental Engineer, APPCB, Regional Office, Kurnool, Asst. Directors of Mines & Geology, Kurnool and Banaganapalli. (Copy enclosed for reference)

In this connection it is informed that the committee recommended to take necessary precautionary measures where ever mining activity is going on either side of public roads and also suggested to keep the sign boards on the buffer margin of the road sides for safe guard the road margins.

In view of the above, I request the Superintending Engineer, (R&B) Circle, Kurnool District to take necessary precautionary measures where ever mining activity is going on either side of public roads and to keep the sign boards on the buffer margin of the road sides for safe guard the road margins as per orders of the Hon'ble National Green Tribunal in O.A.No.179 of 2021.

Further it is also requested to submit the compliance report to the District Collector, Kurnool in the subject matter and also copy marketed to this office.

Yours faithfully,

Encl: Copy of orders of Hon'ble NGT,
Dt: 03.01.2022
in the O.A.No.179 of 2021


Asst. Director of Mines and Geology (FAC),
Kurnool

Copy submitted to the Director of Mines and Geology, Ibrahimpatnam for favour of information.

Copy submitted to the Collector and District Magistrate, Kurnool for favour of information.

Copy submitted to the Deputy Director of Mines and Geology, Kurnool for favour of information.

**GOVERNMENT OF ANDHRA PRADESH
DEPARTMENT OF MINES AND GEOLOGY**

From,

V. Nagini, M.Sc., B.Ed.,
Asst. Director of Mines and Geology (FAC),
Kurnool District

To

The Superintending Engineer,
APSPDCL, Operation Circle,
New Bus Stand, Ballari Road,
Kurnool District

Letter No.2638/NGT/2021-3, Dated: 25.01.2022

Sir,

Sub: - Mines and Quarries- Hon'ble National Green Tribunal Orders Dated: 03.01.2022 in the O.A.No.179 of 2021 Suo Motu based on News Item published in Eenadu Telugu News Paper, A.P, Kurnool District on 20.07.2021 under the caption "**MINING OF POTSTONE (NAPARALLU) EXCAVATION BEING DONE WITHOUT LEAVING MARGINS ON EITHER SIDE OF THE ROADS**" - Recommendations/suggestions of the Joint Committee - Further necessary action -Regarding.

Ref: - O.A.No.179 of 2021, Dated: 03.01.2022 of Hon'ble National Green Tribunal South Zone Chennai

& & &

I invite kind attention to the subject and reference cited, and informed that the Hon'ble National Green Tribunal South zone, Chennai have issued order dated: 03.01.2022 in the O.A.No.179 of 2021 Suo Motu based on News Item published in Eenadu Telugu News Paper, A.P, Kurnool District on 20.07.2021 under the caption "**MINING OF POTSTONE (NAPARALLU) EXCAVATION BEING DONE WITHOUT LEAVING MARGINS ON EITHER SIDE OF THE ROADS**" and directed the concerned departments to take necessary action on the recommendations/suggestions of the Joint Committee comprising of Special Deputy Collector, (L.A), HNSS Unit - IV, Kurnool, Environmental Engineer, APPCB, Regional Office, Kurnool, Asst. Directors of Mines & Geology, Kurnool and Banaganapalli. (Copy enclosed for reference)

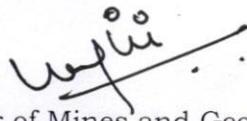
In this connection it is informed that the committee recommended to take necessary action at the time of issue of power supply to the mining units/leases duly verifying the all statutory clearances from the respective departments.

In view of the above, I request the Superintending Engineer, APSPDCL, Kurnool to take necessary action at the time of issue of power supply to the mining units/leases duly verifying the all statutory clearances from the respective departments as per orders of the Hon'ble National Green Tribunal in O.A.No.179 of 2021.

Further it is also requested to submit the compliance report to the District Collector, Kurnool in the subject matter and also copy marketed to this office.

Yours faithfully,

Encl: Copy of orders of Hon'ble NGT,
Dt: 03.01.2022
in the O.A.No.179 of 2021


Asst. Director of Mines and Geology (FAC),
Kurnool

Copy submitted to the Director of Mines and Geology, Ibrahimpatnam for favour of information.

Copy submitted to the Collector and District Magistrate, Kurnool for favour of information.

Copy submitted to the Deputy Director of Mines and Geology, Kurnool for favour of information.

GOVERNMENT OF ANDHRA PRADESH
DEPARTMENT OF MINES AND GEOLOGY

From,

V. Nagini, M.Sc., B.Ed.,
Asst. Director of Mines and Geology (FAC),
Kurnool District

To

The Superintending Engineer,
Panchyat Raj,
Kurnool District

Letter No.2638/NGT/2021-2, Dated: 25.01.2022

Sir,

Sub: - Mines and Quarries- Hon'ble National Green Tribunal Orders Dated: 03.01.2022 in the O.A.No.179 of 2021 Suo Motu based on News Item published in Eenadu Telugu News Paper, A.P, Kurnool District on 20.07.2021 under the caption "**MINING OF POTSTONE (NAPARALLU) EXCAVATION BEING DONE WITHOUT LEAVING MARGINS ON EITHER SIDE OF THE ROADS**" - Recommendations/suggestions of the Joint Committee - Further necessary action -Regarding.

Ref: - O.A.No.179 of 2021, Dated: 03.01.2022 of Hon'ble National Green Tribunal South Zone Chennai

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I invite kind attention to the subject and reference cited, and informed that the Hon'ble National Green Tribunal South zone, Chennai have issued order dated: 03.01.2022 in the O.A.No.179 of 2021 Suo Motu based on News Item published in Eenadu Telugu News Paper, A.P, Kurnool District on 20.07.2021 under the caption "**MINING OF POTSTONE (NAPARALLU) EXCAVATION BEING DONE WITHOUT LEAVING MARGINS ON EITHER SIDE OF THE ROADS**" and directed the concerned departments to take necessary action on the recommendations/suggestions of the Joint Committee comprising of Special Deputy Collector, (L.A), HNSS Unit - IV, Kurnool, Environmental Engineer, APPCB, Regional Office, Kurnool, Asst. Directors of Mines & Geology, Kurnool and Banaganapalli. (Copy enclosed for reference)

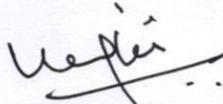
In this connection it is informed that the committee recommended to take necessary precautionary measures where ever mining activity is going on either side of public roads and also suggested to keep the sign boards on the buffer margin of the road sides for safe guard the road margins.

In view of the above, I request the Superintending Engineer, (R&B) Circle, Kurnool District to take necessary precautionary measures where ever mining activity is going on either side of public roads and to keep the sign boards on the buffer margin of the road sides for safe guard the road margins as per orders of the Hon'ble National Green Tribunal in O.A.No.179 of 2021.

Further it is also requested to submit the compliance report to the District Collector, Kurnool in the subject matter and also copy marketed to this office.

Yours faithfully,

Encl: Copy of orders of Hon'ble NGT,
Dt: 03.01.2022
in the O.A.No.179 of 2021


Asst. Director of Mines and Geology (FAC),
Kurnool

Copy submitted to the Director of Mines and Geology, Ibrahimpatnam for favour of information.
Copy submitted to the Collector and District Magistrate, Kurnool for favour of information.
Copy submitted to the Deputy Director of Mines and Geology, Kurnool for favour of information.

Sl. No	District	Office	Lease ID No.	Lessee Name	Name of the Mineral (s)	Mineral Type (Major/Minor)	Sy.No.	Village	Mandal	Extent in Ha	Lease period From	Lease period To	Working / Non working
1	Kurnool	Banaganapalle	1321130856	M/s Shreeja Mining Company, Mg.Part: M. Srinivasulu	L.S.S (B)	Minor	448/A	Ramapuram	Owk	4.527	7/3/2013	6/3/2023	NW
2	Kurnool	Banaganapalle	1321080091	Successor Lessee S.Siva Sankar Reddy (S. Obula Reddy)	L.S.S (B)	Minor	465	Thummalapenta	Kolimigundla	1.809	26-11-2008	25-11-2028	W
3	Kurnool	Banaganapalle	1321181233	Sri K. Ramanjaneyulu, S/o Sri K.P. Thimmaiah, H.No.6-129, Palkur (V), Banaganapalle (M), Kurnool (Dt)	L.S.S (B)	Minor	286	Palkur	Banaganapalle	0.575	26-05-2018	25-05-2028	W
4	Kurnool	Banaganapalle	1321130999	K.Venkata Lakshamma	L.S.S (B)	Minor	323/1A	Sunkesula	Owk	1.331	23-03-2013	22-03-2023	W
5	Kurnool	Banaganapalle	1321130431	Sri A.Venkata Rami Reddy	L.S.S (B)	Minor	323/1B1	Sunkesula	Owk	0.437	25-04-2013	24-04-2023	W
6	Kurnool	Banaganapalle	1321110367	M. Hajeepera	L.S.S (B)	Minor	323/1A	Sunkesula	Owk	0.303	17-11-2011	16-11-2021	NW
7	Kurnool	Banaganapalle	1321060657	P. Anand Kumar	L.S.S (B)	Minor	446/3	Palkur	Banaganapalle	0.579	23-01-2014	22-01-2024	NW
8	Kurnool	Banaganapalle	1321151055	N. Satya Narayana Reddy	L.S.S (B)	Minor	822	Petnikota	Kolimigundla	1	19-08-2014	18-08-2024	W
9	Kurnool	Banaganapalle	1321100684	B. Varalakshmi	L.S.S (B)	Minor	680	Sangapatnam	Owk	0.566	9/6/2010	8/6/2030	W

10	Kurnool	Banaganapalle	1321080680	B. Varalakshmi	L.S.S (B)	Minor	680	Sangapatnam	Owk	0.283	21-01-2008	20-01-2028	W
11	Kurnool	Banaganapalle	1321110293	P.Prameela	L.S.S (B)	Minor	662	Sangapatnam	Owk	3.336	14-09-2011	13-09-2021	NW
12	Kurnool	Banaganapalle	1321151066	G. Rama Mohan Reddy	L.S.S (B)	Minor	402/1	Palkur	Banaganapalle	2.43	16-11-2015	15-11-2015	NW
13	Kurnool	Banaganapalle	1321120651	A.Narayana Reddy	L.S.S (B)	Minor	456/A	Chintalayapalle	Kolimigundla	1	7/2/2012	6/2/2022	W
14	Kurnool	Banaganapalle	1321080961	K.Thimmaiah	L.S.S (B)	Minor	719/1A	Palkur	Banaganapalle	2	16-08-2008	15-08-2028	W
15	Kurnool	Banaganapalle	1321140855	P. Anand Kumar	L.S.S (B)	Minor	446/3	Palkur	Banaganapalle	1.5	18-06-2014	17-06-2024	W
16	Kurnool	Banaganapalle	1321100197	K. Abdul Salam	L.S.S (B)	Minor	448/A	Ramapuram	Owk	1.214	4/6/2010	3/6/2020	W
17	Kurnool	Banaganapalle	1321141080	G. Chinnakka	L.S.S (B)	Minor	116/3	Palkur	Banaganapalle	1.085	25-03-2014	24-03-2024	W
18	Kurnool	Banaganapalle	1321070746	N.H.Sankar Reddy	L.S.S (B)	Minor	447	Palkur	Banaganapalle	1	17-04-2007	16-04-2027	W
19	Kurnool	Banaganapalle	1321140752	S.Dastagiri Reddy	L.S.S (B)	Minor	295	Palkur	Banaganapalle	0.963	3/1/2014	2/1/2024	NW
20	Kurnool	Banaganapalle	1321120724	M/s Nikhil Industries, Prop: B. Seshapani	L.S.S (B)	Minor	719/1A	Palkur	Banaganapalle	0.919	4/4/2012	3/4/2022	NW
21	Kurnool	Banaganapalle	1321080968	R. S. Guruvaiah	L.S.S (B)	Minor	309	Palkur	Banaganapalle	0.842	30-12-2008	29-12-2028	W
22	Kurnool	Banaganapalle	1321060925	M/s Prasad Slab Polishing Industries, Prop: K. Sheshaiah Setty	L.S.S (B)	Minor	263/2	Palkur	Banaganapalle	0.809	9/5/2006	9/4/2026	W
23	Kurnool	Banaganapalle	1321140972	Challa Chinnaiah	L.S.S (B)	Minor	135/1	Palkur	Banaganapalle	0.757	30-12-2014	29-12-2024	W

24	Kurnool	Banaganapalle	1321151064	K. Sreedevi	L.S.S (B)	Minor	164/2	Palkur	Banaganapalle	0.736	17-08-2014	16-08-2024	W
25	Kurnool	Banaganapalle	1321060717	G. Vijaya lakshmi	L.S.S (B)	Minor	281	Palkur	Banaganapalle	0.728	8/8/2016	8/7/2026	NW
26	Kurnool	Banaganapalle	1321141096	S. Peervan Vali	L.S.S (B)	Minor	116/3	Palkur	Banaganapalle	0.526	25-03-2014	24-03-2024	W
27	Kurnool	Banaganapalle	1321161107	S. Vidya Sagar Reddy	L.S.S (B)	Minor	6/1,	Meerjapuram	Kolimigundla	0.538	9/5/2016	8/5/2026	W
28	Kurnool	Banaganapalle	1321120762	R. Lakshmi Reddy	L.S.S (B)	Minor	707	Ramapuram	Owk	0.526	11/9/2012	10/9/2022	NW
29	Kurnool	Banaganapalle	1321161117	N. Srinivasulu	L.S.S (B)	Minor	258/2	Palkur	Banaganapalle	0.506	24-08-2014	23-08-2024	W
30	Kurnool	Banaganapalle	1321071106	U.V.V. Raghu Kulothama Rao	L.S.S (B)	Minor	308 & 309	Palkur	Banaganapalle	0.5	26-08-2007	25-08-2027	NW
31	Kurnool	Banaganapalle	1321110984	V. Venkateswarlu	L.S.S (B)	Minor	446/3	Palkur	Banaganapalle	0.485	21-10-2011	21-11-2026	NW
32	Kurnool	Banaganapalle	1321120788	D. Nagabhushanam	L.S.S (B)	Minor	303/P	Cherlopalle	Owk	0.493	12/12/2012	11/12/2022	W
33	Kurnool	Banaganapalle	1321140884	M/s Natural Stone Pavers Pvt Ltd, Prop: A.Maheswara Reddy	L.S.S (B)	Minor	134	Palkur	Banaganapalle	0.429	14-03-2014	13-03-2024	NW
34	Kurnool	Banaganapalle	1321060901	K. Subbarayudu, S/o K. Santhanna, Ramakrishnapuram (V), Banaganapalle (M), Kurnool (Dt)	L.S.S (B)	Minor	436/1	Palkur	Banaganapalle	0.404	27-11-2016	26-11-2026	W

35	Kurnool	Banaganapalle	1321110614	T. Maddiletamma	L.S.S (B)	Minor	315	Cherlopalle	Owk	0.433	2/7/2011	2/7/2031	NW
36	Kurnool	Banaganapalle	1321070643	N.G. Venkateswarlu	L.S.S (B)	Minor	265	Palkur	Banaganapalle	0.404	16-08-2007	15-08-2027	W
37	Kurnool	Banaganapalle	1321120776	M/s Kesava Slabs Company, Prp: Sri K. Adishesappa Naidu	L.S.S (B)	Minor	307/3A	Palkur	Banaganapalle	0.404	18-04-2012	17-04-2022	W
38	Kurnool	Banaganapalle	1321120003	Sri M.China Venkata Swamy	L.S.S (B)	Minor	313/3B	Palkur	Banaganapalle	0.267	19-05-2012	18-05-2022	W
39	Kurnool	Banaganapalle	1321141123	K. Ramanjaneyulu	L.S.S (B)	Minor	286	Palkur	Banaganapalle	0.846	19-12-2014	18-12-2024	W
40	Kurnool	Banaganapalle	1321120814	K. Eswar Reddy	L.S.S (B)	Minor	474	Thummalapenta	Kolimigundla	0.404	9/8/2012	8/8/2022	NW
41	Kurnool	Banaganapalle	1321130020	B. Malleswari	L.S.S (B)	Minor	306	Palkur	Banaganapalle	0.404	8/1/2013	7/1/2023	W
42	Kurnool	Banaganapalle	1321161194	S. Lavanya	L.S.S (B)	Minor	338	Palkur	Banaganapalle	2.57	28-07-2016	27-07-2026	W
43	Kurnool	Banaganapalle	1321080753	2nd Renewal Sri S. Dastagiri Reddy, S/o Sri S. Konda Reddy, H.No.6-4, Palkur (V), Banaganapalle (M), Kurnool (Dt)	L.S.S (B)	Minor	295	Palkur	Banaganapalle	1.534	17-07-2017	16-07-2027	W

44	Kurnool	Banaganapalle	1321110771	D. Peeru Saheb	L.S.S (B)	Minor	668	Sangapatnam	Owk	0.825	16-01-2010	15-01-2030	W
45	Kurnool	Banaganapalle	1321140715	K. Venkata Swamy	L.S.S (B)	Minor	312/2A1	Palkur	Banaganapalle	0.073	10/10/2014	10/9/2024	NW

Ref No. of Determination Proposal	Date of Determination Proposal	Whether Show cause notice issued, Yes/ No	Ref No. of SCN	Date of SCN	Whether Determined Yes/No	Remarks
1285/M4/2011	29-01-2022	No	-	-	NO	Determination proposals submitted to the DDM&G,Kurnool vide Lr.No.1285/M4/2011, Dated:29-01-2022
4089/M4/2005	09.05.20019.	YES	4089/M4/2005	10/1/2019	NO	Renewal Applied Mee Seva Application No. MIN011800062832, Dated: 14.03.18
2124/QL/2016	18-10-2021	Yes	2124/QL/2016	19-01-2022	NO	Determination proposals submitted to the DDM&G, Kurnool on 18.10.2021 and issued SCN No.41/Q2/17, dt: 01.11.2021 of DDM&G,Kurnool
535/QL/2011	19-01-2022	No	-	-	NO	Determination proposals submitted to the DDM&G,Kurnool on 19.01.2022.
1667/QL/2012	19-01-2022	No	-	-	NO	Determination proposals submitted to the DDM&G, Kurnool on 19.01.2022
2350/QL/2011	19-01-2022	No	-	-	NO	Determination proposals submitted to the DDM&G,Kurnool on 19.01.2022.
3561/M4/2005	25.01.2022	YES	3567/M4/2005	25.02.2020.	NO	Demand Notice issued Lr.No.3567/M4/2005, Dt: 25.02.2020. Determination proposals submitted to the DDM&G, Kurnool on 25.01.2022
165/QL/2015	25-01-2022	No	-	-	NO	Determination proposals submitted to the DDM&G,Kurnool on 25.01.2022
1456/M4/2009	25-01-2022	No	-	-	NO	Renewal uploaded File No.438/RQL/20, dt: 21.02.2020

3129/M4/2007	25-01-2022	No	-	-	NO	Renewal Applied Mee Seva Application No. MIN012000083680, dt: 21.02.2020 Inward No.438/RQL/20, Renewal updated.
3106/M4/2009	26.07.2021	No	-	-	NO	
323/QL/2012	26.07.2021	No	-	-	NO	
6333/M4/2011	29-01-2022	No	-	-	NO	Not having AMP,EC, CFE & CFO . Determination proposalas submitted to the DDM&G,Kurnool vide Lr.No. 6333/M4/2011, Dated:29-01-2022
1176/M4/2017	26.07.2021	No	-	-	NO	1st Renewal Applied Mee Seva Application No. MIN011800063944, Dated: 07.05.2018
3762/M4/2005	26.07.2021	No	-	-	NO	
2082/M4/2009	26.07.2021	YES	2682/M4/2009	15.11.2019	NO	Renewal Field vide FileNo.500/RQL/2020, MIN012000083934, dt:28.02.2020
165/QL/2014	26.07.2021	No	-	-	NO	
3762/M4/2005	26.07.2021	No	-	-	NO	1st Renewal Applied Mee Seva Application No. MIN011600045018, Dated: 30.12.16
349/QL/2014	26.07.2021	No	-	-	NO	
6999/QL/2011	26.07.2021	YES	6999/QL/2011	20.01.2020	NO	Show Cause Notice issued vide Lr.No.6999/QL/2011, dt: 20.01.2020
5308/M4/2008	26.07.2021	YES	5308/M4/2008	20-01-2020	NO	Show Case Notice issued vide Lr.No.5308/M4/2008, dt:20..01.2020
5248/M4/2005	26.07.2021	No	-	-	NO	1st Renewal Applied File No.1156/RQL/2016, Dated:10.05.16
3199/QL/2014	26.07.2021	No	-	-	NO	Stop Production Order No.KNL-109/Gen/KNL/Mines/APP CB/RO-KNL/2018-1266, Dated:10.12.2018

614/QL/2015	26.07.2021	No	-	-	NO	D.D.M&G, KNI. Drop Action Memo No.1393/Q2/2015, Dated:23.05.2018
982/RQL/2016	26.07.2021	No	-	-	NO	
164/QL/2014	26.07.2021	YES	164/QL/2014	-11.2019	NO	SHOW CAUSE NOTICE No.164/QL/2014 Dated: - 11-2019
77/QL/2015	29-01-2022	No	-	-	NO	Not having AMP,EC, CFE & CFO . Determination proposals submitted to the DDM&G,Kurnool vide Lr.No. 77/QL/2015, Dated:29-01-2022.
3450/QL/2006	29-01-2022	No	-	-	NO	Determination proposals submitted to the DDM&G, Kurnool vide Lr.No. 3450/QL/2006, Dated:29-01-2022.
300/QL/2016	26.07.2021	No	-	-	NO	
2488/M4/2007	26.07.2021	YES	2488/M4/07	11.04.2019	NO	This office has issued Demand Notice No.2488/M4/07, dt; 11.04.2019
425/QL/2011	26.07.2021	YES	4251/QL/2011	20.01.2020	NO	Show Cause Notice No.4251/QL/2011, dt: 20.01.2020
1331/QL/2011	29-01-2022	No	-	-	NO	Not having AMP,EC, CFE & CFO . Determination proposals submitted to the DDM&G,Kurnool vide Lr.No. 1331/QL/2011, Dated:29-01-2022.
425/TQL/2016	26.07.2021	No	-	-	NO	Stop Issuing Permits D.D.M&G, KNL Memo No.2031/Q2/2016, Dated: 30.08.2018
3176/M4/2006	26.07.2021	No	-	-	NO	1st Renewal Applied Mee Seva Application No. MIN011600039003, Dated: 24.08.2016

5756/QL/2010	29-01-2022	No	-	-	NO	Not having AMP,EC, CFE & CFO . Determination proposals submitted to the DDM&G,Kurnool vide Lr.No. 5756/QL/2010 , Dated:29-01-2022
1614/M4/2007	26.07.2021	No	-	-	NO	1st Renewal Applied Mee Seva Application No. 1397/RQL/2017 TAMINO11700056176, Dated: 15.05.2017
3312/QL/2011	26.07.2021	Yes	3312/QL/2011	14.09.2011	NO	Demand Notice vide L.No.3312/QL/2011,dt: 19.02.2020
6414/QL/2011	26.07.2021	No	-	-	NO	
3602/QL/2005	26.10.2021	Yes	3984/Q2/2014	1/11/2021	NO	Determination proposals submitted to the DDM&G, Kurnool on 18.10.2021 and issued SCN No. 3984/Q2/14 , dt: 01.11.2021 of DDM&G,Kurnool
.491/QL/2012	29-01-2022	No	-	-	NO	Not having AMP,EC, CFE & CFO . Determination proposals submitted to the DDM&G,Kurnool Vide Lr.No. 491/QL/2012 , Dated:29-01-2022
6333/M4/2011	29-01-2022	Yes	3391/QL/2012	5/3/2020	NO	Not having AMP,EC, CFE & CFO . Determination proposals submitted to the DDM&G,Kurnool vide Lr.No. 6333/M4/2011 , Dated:29-01-2022
370/QL/2013	26-01-2022	No	-	-	NO	This office has submitted Determination Proposals vide Lr.No.692/QL/2011, dt: 27-01-2022.
315/RQL/2017	26-07-2021	Yes	315/RQL/2017	19-01-2022	NO	This office issued SCN No.315/RQL/2017, dt: 19.01.2022.

692/QL/2011	27-01-2022	No	-	-	NO	File.No.2253/RQL/2019,MI N011900078438, dt: 23.09.2019.
2031/QL/2014	12/10/2021	Yes	2737/Q2/2014	1/11/2021	NO	Determination proposals submitted to the DDM&G, Kurnool on 12.10.2021 and issued SCN No. 2737/Q2/14 , dt: 01.11.2021 of DDM&G,Kurnool

**GOVERNMENT OF ANDHRA PRADESH
DEPARTMENT OF MINES AND GEOLOGY**

From,
Sri I.V. Subba Reddy, M.Sc.,
Asst. Director of Mines and Geology,
Banaganapalle.

To,
The Executive Engineer (R&B),
Nandyal,
Kurnool District.

Letter No.1462/Task Force/2013, Dated:24-01-2022

Sir,

Sub:- Mines and Quarries - NGT Order Dated: 11.08.2021 in the O.A.No.179 of 2021 Suo Motu based on News Item published in Eenadu Telugu News Paper, A.P, Kurnool District on 20.07.2021 UNDER THE CAPTION "MINING OF POTSTONE (NAPARALLU) EXCAVATION BEING DONE WITHOUT LEAVING MARGINS ON EITHER SIDE OF THE ROADS" - Constitution of Joint Committee to ascertain the genuineness of the allegation - Joint Committee detailed report submitted - Order dt: 03.01.2022 of the NGT - Request to take necessary stringent action to curtail the illegal excavation along the R&B road side workings (encroaches) - Requested - Reg.

Ref: - 1) Joint Committee report dt: 21.09.2021.
2) Order dated: 03.01.2022 in OA No.179 of 2021 from NGT, Southern Zone, Chennai.

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I invite kind attention to the subject and references cited. Through the reference 1st cited, the Asst. Director of Mines & Geology, Kurnool has submitted a joint committee (comprising of 1. Special Deputy Collector (LA), HNSS Unit-IV, Kurnool, 2. Environmental Engineer, APPCB Regional Office, Kurnool, 3. Asst. Director of Mines & Geology, Kurnool and 4. Member, SEAC, A.P) detailed report (22 pages) to the Collector & District Magistrate, Kurnool and Director of Mines & Geology Ibrahimpatnam, Krishna District.

Through the reference 2nd cited, the National Green Tribunal South Zone, Chennai, directed to submit ATR on the recommendations of the joint committee report in which they suggested that the concerned Line Department to make regular inspection of all mines and quarries to verify safety measures taken up by the lease holders to avoid further excavations adjacent to the permanent structures and to avoid unauthorized quarrying and transportation of mineral.

In this connection, it is submit that this office identified road side quarry workings, it is very hazardous to the public life. Some of them are encroached into the R&B buffer zone area and doing illegal quarrying activities. The details are as follows.

Sl. No.	Sy.No	Village	Mandal	Location
1	315	Palukur	Banaganapalle	Deva Nagar - Palukuru Road Left side
2	312	Palukur	Banaganapalle	Deva Nagar - Palukuru Road Left side
3	313	Palukur	Banaganapalle	Deva Nagar - Palukuru Road Left side
4	311	Palukur	Banaganapalle	Deva Nagar - Palukuru Road Left side
5	132	Palukur	Banaganapalle	Deva Nagar - Palukuru Road Left side
6	130	Palukur	Banaganapalle	Deva Nagar - Palukuru Road Left side

7	307	Palukur	Banaganapalle	Deva Nagar - Palukuru Road Right side
8	313	Palukur	Banaganapalle	Deva Nagar - Palukuru Road Right side
9	414	Palukur	Banaganapalle	Deva Nagar - Palukuru Road Right side
10	697	Palukur	Banaganapalle	Deva Nagar - Palukuru Road both sides
11	388	Chintalayapalle	Kolimiguntla	Madanantapuram - Chintalayapalle Road Left side
12	387	Chintalayapalle	Kolimiguntla	Madanantapuram - Chintalayapalle Road Left side
13	407	Chintalayapalle	Kolimiguntla	Madanantapuram - Chintalayapalle Road Right side
14	204	Chintalayapalle	Kolimiguntla	Madanantapuram - Chintalayapalle Road Right side
15	205	Chintalayapalle	Kolimiguntla	Madanantapuram - Chintalayapalle Road Right side
16	206	Chintalayapalle	Kolimiguntla	Madanantapuram - Chintalayapalle Road Right side
17	207	Chintalayapalle	Kolimiguntla	Madanantapuram - Chintalayapalle Road Right side
18	208	Chintalayapalle	Kolimiguntla	Madanantapuram - Chintalayapalle Road Right side
19	474	Thummalapenta	Kolimiguntla	Ankireddipalle - Chintalayapalle Road both sides
20	519/B	Thummalapenta	Kolimiguntla	Ankireddipalle - Bugga Road Right side
21	516	Thummalapenta	Kolimiguntla	Ankireddipalle - Bugga Road Right side
21	49, 50/2 & 55	Belum	Kolimigundla	R&B road (left & right side) near H.P. Petrol bunk, Belum

In view of the above, copies of the references cited together with enclosures are herewith furnished and I request the **Executive Engineer (R&B), Nandyal** to take precautionary measures and frequent inspections of Panchayat Raj and R&B roads wherever mining activity is going on either side of the public roads and also insist to keep the sign boards / mile stone on buffer margin of the road sides for safe guard the road margins and coordinate with the department to curtail the unauthorized quarrying operations and transportation of minerals on either side of the R&B roads in the above said locations.

This is submitted for necessary action in the matter.

Yours faithfully,

J.V. Subbarao 24/1/2022

Asst. Director of Mines & Geology (FAC),
Banaganapalli.

Copy submitted to the Director of Mines and Geology, Ibrahimpatnam for favour of information.

Copy submitted to the District Collector, Kurnool for favour of information.

Copy submitted to the Superintendent of Engineer (R&B), Kurnool for favour of information.

Copy submitted to the Deputy Director of Mines & Geology, Kurnool favour of information.

Copy submitted to the Dy. Executive Engineer (R&B), Koilakuntla for favour of information.

Copy submitted to the Assistant Executive Engineer (R&B), Banaganapalle for favour of information.

**GOVERNMENT OF ANDHRA PRADESH
DEPARTMENT OF MINES AND GEOLOGY**

From,

V. Nagini, M.Sc., B.Ed.,
Asst. Director of Mines and Geology (FAC),
Kurnool District

To

The Superintending Engineer,
(R&B) Circle, Kurnool,
Kurnool District

Letter No.2638/NGT/2021-2, Dated: 25.01.2022

Sir,

Sub: - Mines and Quarries- Hon'ble National Green Tribunal Orders Dated: 03.01.2022 in the O.A.No.179 of 2021 Suo Motu based on News Item published in Eenadu Telugu News Paper, A.P, Kurnool District on 20.07.2021 under the caption "**MINING OF POTSTONE (NAPARALLU) EXCAVATION BEING DONE WITHOUT LEAVING MARGINS ON EITHER SIDE OF THE ROADS**" - Recommendations/suggestions of the Joint Committee - Further necessary action -Regarding.

Ref: - O.A.No.179 of 2021, Dated: 03.01.2022 of Hon'ble National Green Tribunal South Zone Chennai

& & &

I invite kind attention to the subject and reference cited, and informed that the Hon'ble National Green Tribunal South zone, Chennai have issued order dated: 03.01.2022 in the O.A.No.179 of 2021 Suo Motu based on News Item published in Eenadu Telugu News Paper, A.P, Kurnool District on 20.07.2021 under the caption "**MINING OF POTSTONE (NAPARALLU) EXCAVATION BEING DONE WITHOUT LEAVING MARGINS ON EITHER SIDE OF THE ROADS**" and directed the concerned departments to take necessary action on the recommendations/suggestions of the Joint Committee comprising of Special Deputy Collector, (L.A), HNSS Unit - IV, Kurnool, Environmental Engineer, APPCB, Regional Office, Kurnool, Asst. Directors of Mines & Geology, Kurnool and Banaganapalli. (Copy enclosed for reference)

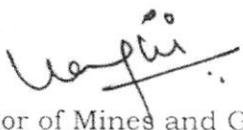
In this connection it is informed that the committee recommended to take necessary precautionary measures where ever mining activity is going on either side of public roads and also suggested to keep the sign boards on the buffer margin of the road sides for safe guard the road margins.

In view of the above, I request the Superintending Engineer, (R&B) Circle, Kurnool District to take necessary precautionary measures where ever mining activity is going on either side of public roads and to keep the sign boards on the buffer margin of the road sides for safe guard the road margins as per orders of the Hon'ble National Green Tribunal in O.A.No.179 of 2021.

Further it is also requested to submit the compliance report to the District Collector, Kurnool in the subject matter and also copy marketed to this office.

Yours faithfully,

Encl: Copy of orders of Hon'ble NGT,
Dt: 03.01.2022
in the O.A.No.179 of 2021


Asst. Director of Mines and Geology (FAC),
Kurnool

Copy submitted to the Director of Mines and Geology, Ibrahimpatnam for favour of information.

Copy submitted to the Collector and District Magistrate, Kurnool for favour of information.

Copy submitted to the Deputy Director of Mines and Geology, Kurnool for favour of information.

**GOVERNMENT OF ANDHRA PRADESH
DEPARTMENT OF MINES AND GEOLOGY**

From,

V. Nagini, M.Sc., B.Ed.,
Asst. Director of Mines and Geology (FAC),
Kurnool District

To

The Superintending Engineer,
APSPDCL, Operation Circle,
New Bus Stand, Ballari Road,
Kurnool District

Letter No.2638/NGT/2021-3, Dated: 25.01.2022

Sir,

Sub: - Mines and Quarries- Hon'ble National Green Tribunal Orders Dated: 03.01.2022 in the O.A.No.179 of 2021 Suo Motu based on News Item published in Eenadu Telugu News Paper, A.P, Kurnool District on 20.07.2021 under the caption "**MINING OF POTSTONE (NAPARALLU) EXCAVATION BEING DONE WITHOUT LEAVING MARGINS ON EITHER SIDE OF THE ROADS**" - Recommendations/suggestions of the Joint Committee - Further necessary action -Regarding.

Ref: - O.A.No.179 of 2021, Dated: 03.01.2022 of Hon'ble National Green Tribunal South Zone Chennai

& & &

I invite kind attention to the subject and reference cited, and informed that the Hon'ble National Green Tribunal South zone, Chennai have issued order dated: 03.01.2022 in the O.A.No.179 of 2021 Suo Motu based on News Item published in Eenadu Telugu News Paper, A.P, Kurnool District on 20.07.2021 under the caption "**MINING OF POTSTONE (NAPARALLU) EXCAVATION BEING DONE WITHOUT LEAVING MARGINS ON EITHER SIDE OF THE ROADS**" and directed the concerned departments to take necessary action on the recommendations/suggestions of the Joint Committee comprising of Special Deputy Collector, (L.A), HNSS Unit - IV, Kurnool, Environmental Engineer, APPCB, Regional Office, Kurnool, Asst. Directors of Mines & Geology, Kurnool and Banaganapalli. (Copy enclosed for reference)

In this connection it is informed that the committee recommended to take necessary action at the time of issue of power supply to the mining units/leases duly verifying the all statutory clearances from the respective departments.

In view of the above, I request the Superintending Engineer, APSPDCL, Kurnool to take necessary action at the time of issue of power supply to the mining units/leases duly verifying the all statutory clearances from the respective departments as per orders of the Hon'ble National Green Tribunal in O.A.No.179 of 2021.

Further it is also requested to submit the compliance report to the District Collector, Kurnool in the subject matter and also copy marketed to this office.

Yours faithfully,

Encl: Copy of orders of Hon'ble NGT,
Dt: 03.01.2022
in the O.A.No.179 of 2021



Asst. Director of Mines and Geology (FAC),
Kurnool

Copy submitted to the Director of Mines and Geology, Ibrahimpatnam for favour of information.
Copy submitted to the Collector and District Magistrate, Kurnool for favour of information.
Copy submitted to the Deputy Director of Mines and Geology, Kurnool for favour of information.

LIST OF NON-WORKING MINES AS ON 01.04.2019 - REASONS FOR NON-WORKING

Sl.No.	D.M&G SL.No.	STATE	DISTRICT	PRIMARY MINERAL	MINE NAME	MINE_CODE	LESSEE	Area(ha)	ID.No.	Location	Reasons for Non-Woking	ADM&G, Remarks
1	34	A.P	KURNOOL	IRON ORE	KOLUGUTLA MINE	30APR11014	K. MANIKYAMMA	1.315	1312940541	Sy.No.760/B of Kalugotla (V), Veldurthy (M), Kurnol (Dt)	RECCOMENDED FOR DETERMINATION U/R 27(5) OF MCR,2016 ON 19.06.2019	Determination Proposals Submitted on 23.12.2020
2	35	A.P	KURNOOL	IRON ORE	RAMALLAKOTA	30APR11019	K.CHANDRASEKHAR	2.226	1312980276	Sy.No.365 of Ramallakota (V), Veldurthy (M), Kurnol (Dt)	RECOMMENDED FOR TERMINATION OF ML UNDER RULE 12(10) OF MCR,2016 ON 18.06.2019	Determination Proposals Submitted on 23.12.2020
3	37	A.P	KURNOOL	IRON ORE	RAMALLAKOTA	30APR11029	J.N.INTERNATIONAL MINING COMPANY (TR FROM ANNAPURNA MINERALS)	1.587	1312000709	Sy.No.344/A or Ramallakota (V), Veldurthy (M), Kurnool (Dt)	RECCOMENDED FOR DETERMINATION U/R 27(5) OF MCR,2016 ON 19.06.2019	Cancellation Proposals Submitted under 20(1) on Dec - 2018
4	38	A.P	KURNOOL	IRON ORE	PULLAGUMMI	30APR11030	RVNS MINERALS	8.097	1312070711	Sy.No.274/A1A of Pullagummi (V), Veldurthy (M), Kurnool (Dt)	RECCOMENDED FOR DETERMINATION U/R 27(5) OF MCR,2016 ON 19.06.2019	Cancellation Proposals Submitted under 20(1) on Dec - 2018
5	39	A.P	KURNOOL	IRON ORE	PULLAGUMMI	30APR11032	A.P.RAMAIYAH YADAV	4.472	1312080707	Sy.No.231/B(P),232, 233, 234, 265 & 268 of Pullagummi (V), Veldurthy (M), Kurnool (Dt)	RECCOMENDED FOR DETERMINATION U/R 27(5) OF MCR,2016 ON 19.06.2019	Determination Proposals Submitted 24.12.2020
6	40	A.P	KURNOOL	IRON ORE	YAPARLAPADU	30APR11040	KIRAN INDUSTRIES	72.197	1312090125	Sy.No.238/A of Yaparlapadu (V), Kallur (M), Kurnool (Dt)	RECCOMENDED FOR DETERMINATION U/R 27(5) OF MCR,2016 ON 19.06.2019	Cancellation Proposals Submitted under 20(1) on Dec - 2018
7	41	A.P	KURNOOL	IRON ORE	PULLAGUMMI	30APR11042	LAKSHMI NARASIMHA MINERALS	4.86	1312070687	Sy.No.266 of Pullagummi (V), Veldurthy (M), Kurnool (Dt)	RECOMMENDED FOR DETERMINATION	Cancellation Proposals Submitted under 20(1) on Dec - 2018
8	42	A.P	KURNOOL	LIMESTONE	MALKAPURAM (722/B1)	19APR11002	SHAIK NAZEER AHMED	0.931	1312010272	Sy.No.722/B1 of Malkapuram (V), Dhone (M), Kurnool (Dt)	RECCOMENDED FOR DETERMINATION U/R 12(10) OF MCR,2016 ON 25.06.2019	Determination Proposals Submitted on 17.06.2021.
9	43	A.P	KURNOOL	LIMESTONE	JALADURGAM	38APR11034	ENNOBLE LEASING(INDIA) LTD.	24.69	1312040838	Sy.No.667/1 of Jaladurgam (V), Peapully (M), Kurnool (Dt)	RECOMMENDED FOR DETERMINATION	Cancellation Proposals Submitted under 20(1) on Dec - 2018

10	44	A.P	KURNOOL	LIMESTONE	MALKAPURAM (JINKALATIPPA)	38APR11039	KHASIM SHAIK SHAVALI MINERALS	13.594	1312970513	Sy.No.579/A1 & 644/A of Malkapuram (V), Dhone (M), Kurnool (Dt)	RECOMMENDED FOR TERMINATION	Determination Proposals Submitted on 16.06.2021.
11	46	A.P	KURNOOL	LIMESTONE	JALADURGAM MINE	38APR11050	DAKSHINA MURTHY NOOKALA	2.19	1312940049	Sy.No.663/2 of Jaladurgam (V), Peapully (M), Kurnool (Dt)	Suspended by IBM	Determination Proposals Submitted 16.12.2020
12	48	A.P	KURNOOL	LIMESTONE	SAPTA SAILA	38APR11069	G. THIMMAIAH	2.303	1312000067	Sy.No.514 of Kamalapuram / Malkapuram (V), Dhone (M), Kurnool (Dt)	RECOMMENDED FOR DETERMINATION U/R 12(10) OF MCR,2016 ON 25.06.2019	Determination Proposals Submitted on 17.05.2021.
13	51	A.P	KURNOOL	LIMESTONE	JALADURGAM	38APR11085	INDLA SREE RAMULU	9.129	1312990008	Sy.No.2 & 668/A & B of Madhavaram & Jaladurgam (V), Peapully (M), Kurnool (Dt)	SUSPENDED BY IBM	Determination Proposals Submitted on 08.03.2021
14	52	A.P	KURNOOL	LIMESTONE	KOCHERUVU (572/M)	38APR11086	L.ABDUR RAHMAN KHAN	3.631	1312990829	Sy.No.572/M of Kocheruvu (V), Dhone (M), Kurnool (Dt)	RECOMMENDED FOR DETERMINATION	Cancellation Proposals Submitted under 28(1) on June - 2012
15	55	A.P	KURNOOL	LIMESTONE	MALKAPURAM(63 8,639,641) DADA BABA	38APR11090	S. Sharefunnisa Begum (LEGAL HEIR OF S.SHALI HUSSAIN)	2.598	1312010083	Sy.No.638, 639 and 641 of Malkapuram (V), Dhone (M), Kurnool (Dt)	RECOMMENDED FOR DETERMINATION	Determination Proposals Submitted on 31.05.2021
16	58	A.P	KURNOOL	LIMESTONE	BEECHUPALLI LIMESTONE & DOLOMITE	38APR11105	BEECHUPALLI MINERALS AND CHEMICALS, MG PARTNER:MANNE PEDDANAGI REDDY	2.024	1312030091	Sy.No.572/Q2 of Kocheruvu (V), Dhone (M), Kurnool (Dt)	Suspended by IBM	Determination Proposals Submitted on 08.03.2021
17	61	A.P	KURNOOL	LIMESTONE	MALKAPURAM	38APR11113	ALA MINERAL INDUSTRIES	11.983	1312050694	Sy.No.632/A, 632/B, 631/B2, 631/B5, 631/C of Kocheruvu (V), Dhone (M), Kurnool (Dt)	RECOMMENDED FOR DETERMINATION	Determination Proposals Submitted on 09.03.2021.
18	66	A.P	KURNOOL	LIMESTONE	KAMALAPURAM LIMESTONE & DOLOMITE	38APR11136	KALLURU RAMI REDDY	4.17	1312080024	Sy.No.500/A-1, 500/B & 502/A, 502/B of Kamalapuram (V), Dhone (M), Kurnool (Dt)	RECOMMENDED FOR DETERMINATION	Determination Proposals Submitted on 31.05.2021.

19	67	A.P	KURNOOL	LIMESTONE	CHANDRAPALLI LIMESTONE	38APR11137	KRISHNA REDDY M	4.97	1312090131	Sy.No.224/P of Chandrapalli (V), Peapully (M), Kurnool (Dt)	RECOMMENDED FOR TERMINATION OF ML UNDER RULE 12(10) OF MCR,2016 ON 27.06.2019	Determination Proposals Submitted on 23.12.2020
20	78	A.P	KURNOOL	LIMESTONE	CHANDRAPALLI	38APR11162	SIVA GANGA MINERAL COMPANY	3.289	1312030621	Sy.No.213/5 of Chandrapalli (V) Peapully (M) Kurnool (Dt)	RECOMMENDED FOR DETERMINATION	Determination Proposals Submitted on 18.06.2021.
21	79	A.P	KURNOOL	LIMESTONE	MALKAPURAM(720)	38APR11165	R.B.KOTA REDDY	6.331		Sy.No.720 of Malkapuram (V) Dhone (M) Kurnool (Dt)	RECOMMENDED FOR DETERMINATION	Cancellation Proposals Submitted under 20(1) on Dec - 2018
22	84	A.P	KURNOOL	LIMESTONE	MALKAPURAM (707/1 TO 4, ETC.)	38APR11172	B.HYMAVATHI	4.67	1312070526	707/1 to 4, 708/1 to 3 and 718/1 to 3 of Malkapuram (V) Dhone (M), Kurnool (Dt)	SUSPENDED BY IBM	Determination Proposals Submitted on 09.06.2021
23	85	A.P	KURNOOL	LIMESTONE	USHB OF MADHAVARAM	38APR11176	S.MOHAMMED HUSSAIN	1.113	1312980268	Sy.No.USHB of Jaladurgam (V), Peapully (M), Kurnool (Dt)	SUSPENDED BY IBM	Determination Proposals Submitted on 26.04.2021
24	87	A.P	KURNOOL	LIMESTONE	MALKAPURAM (414)	38APR11183	L.HASSAN KHAN	1.093		Sy.No.414 of Malkapuram (V), Dhone (M), Kurnool (Dt)	SUSPENDED BY IBM	Determination Proposals Submitted on 09.03.2021
25	158	A.P	KURNOOL	IRON ORE	PADMAVATHI IRON ORE MINE	30APR11017	N.KANTHA REDDY	10.845	1312050019	Sy.No.29 of S-Boyanapalli (V), Veldurthy (M), Kurnool (Dt)	NON-WORKING	Determination Proposals Submitted 04.01.2021
26	160	A.P	KURNOOL	IRON ORE	THAVASIKONDA IRON ORE	30APR11027	BUGGANA SANJEEVA REDDY	32.003	1312080118	Sy.No.865/1 & 2, 1014/P, 1017/1, 2, 3, 4 & 5 of Tavasikonda H/o Gutupalli (V), Bethamcherla (M), Kurnool (Dt)	RECOMMENDED FOR TERMINATION OF ML UNDER RULE 12(10) OF MCR,2016 ON 07.06.2019	Determination Proposals Submitted on 24.03.2021
27	164	A.P	KURNOOL	LIMESTONE	JALADURGAM MINE(458/1B)	38APR11052	DAKSHINA MURTHY NOOKALA	2.323	1312980055	Sy.No.458/1B of Jaladurgam (V), Peapully (M), Kurnool (Dt)	Suspended by IBM	Determination Proposals Submitted on 16.12.2020
28	165	A.P	KURNOOL	LIMESTONE	USHB LST MINE	38APR11055	LODHI CALCIUM PRODUCTS PVT.LTD	30.591	1312980064	Sy.No.USHB of Bethamcherla (V) Bethamcherla (M) Kurnool (Dt)	RECOMMENDED FOR TERMINATION OF ML UNDER RULE 12(10) OF MCR,2016 ON 07.06.2019	Determination Proposals Submitted on 16.06.2021.

29	173	A.P	KURNOOL	LIMESTONE	KAMALAPURAM/ MALKAPURAM(65 0/P)	38APR11146	BINGI MAHESH	5.386	1312090605	Sy.No.650/P of Kamalapuam / Malkapuram (V), Dhone (M), Kurnool (Dt)	Suspended by IBM	Determination Proposals Submitted on 09.06.2021
30	198	A.P	KURNOOL	IRON ORE	VALASALA	19APR11025	D LEELAVATHI	12.105	1312970054	Sy.No.100 of Valasala (V), Dhone (M), Kurnool (Dt)	RECOMMENDED FOR TERMINATION OF ML UNDER RULE 12(10) OF MCR,2016 ON 19.06.2019	Determination Proposals Submitted on .04.2021
31	200	A.P	KURNOOL	IRON ORE	KALUGOTLA	30APR11018	VELDURTHI MINES & MINERALS	1.9	1312980708	Sy.No.759/B of Kalugotla (V), Veldurthy (M), Kurnool (Dt)	RECOMMENDED FOR DETERMINATION	Cancellation Proposals Submitted under 20(1) on Dec - 2018
32	201	A.P	KURNOOL	IRON ORE	RAMALLAKOTA	30APR11022	LAXMI NARAYAN GUBBA	4.736	1312060112	Sy.No.342/A of Ramallakota (V), Veldurthy (M), Kurnool (Dt)	RECOMMENDED FOR TERMINATION OF ML UNDER RULE 12(10) OF MCR,2016 ON 07.06.2019	Determination Proposals Submitted 04.01.2021
33	204	A.P	KURNOOL	IRON ORE	MUDDAVARAM IRON ORE	30APR11034	NSL MINING RESOURCES INDIA P LTD (TR FROM PATHI SARWESWARA PRASAD)	6.2	1312090124	Sy.No.41/31, 451/P of Muddavaram (V), Bethamcherla (M), Kurnool (Dt)	No Approved Document since 31-03-2019	Determination Proposals Submitted on 08.03.2021
34	205	A.P	KURNOOL	IRON ORE	RNS MINES & MINERALS(KALU GOTLA)	30APR11035	RNS MINES & TRADERS	1.214	1312990056	Sy.No.760/B of Kalugotla (V), Veldurthy (M), Kurnol (Dt)	No Approved Document since 31-03-2019	Cancellation Proposals Submitted under 20(1) on Dec - 2018
35	206	A.P	KURNOOL	IRON ORE	METTUPALLI (USHB)	30APR11041	HI-GRADE MINERALS	38.461	1312090710	Sy.No.USHB of Mettupalli (V), Peapully (M), Kurnool (Dt)	NON-WORKING	Cancellation Proposals Submitted under 20(1) on Dec - 2018
36	209	A.P	KURNOOL	LIMESTONE	CHANDRAPALLI	38APR11070	B. NARASIMHULU	1.709	1312970462	Sy.No.222 of Chandrapalli (V), Peapully (M), Kurnool (Dt)	Suspended by IBM	Determination Proposals Submitted on 16.12.2020
37	213	A.P	KURNOOL	LIMESTONE	MALKAPURAM (659/1)	38APR11089	ALA BHASKER	1.599	1312980537	Sy.No.659/1 of Malkapuram (V), Dhone (M), Kurnool (Dt)	Suspended by IBM	Determination Proposals Submitted on 03.06.2021.
38	214	A.P	KURNOOL	LIMESTONE	JALADURGAM(65 9)	38APR11093	ALA BHASKER	3.514		Sy.No.659 of Jaladurgam (V), Peapully (M), Kurnool (Dt)	Suspended By IBM	Determination Proposals Submitted on 09.03.2021.

39	215	A.P	KURNOOL	LIMESTONE	MALKAPURAM(SY .NO.82/1,82/8,83 /1&2)	38APR11097	LEELAVATHI D	4.514	1312990009	Sy.No.82/1 to 82/8, 83/A1 A2, 83/B1, 83/C to 83/C3, 83/1, 84/1 to 84/4 of Malkapuram (V), Dhone (M), Kurnol (Dt)	Suspended by IBM	Determination Proposals Submitted on -04.2021.
40	219	A.P	KURNOOL	LIMESTONE	CHANDRAPALLI	38APR11112	RADHA LINGALA	6.052	1312030837	Sy.No.238 & 279 of Chandrapalli (V), Peapully (M), Kurnool (Dt)	RECOMMENDED FOR TERMINATION	Cancellation Proposals Submitted under 20(1) on Dec - 2018
41	224	A.P	KURNOOL	LIMESTONE	R.S.RANGAPURAM	38APR11134	N.KAVITA RANI (N S RAMAGIRI MURTHY)	4.453	1312070706	Sy.No.648/B1A, 679 amd 1294 of Rangapuram (V), Bethamcherla (M), Kurnool (Dt)	RECOMMENDED FOR TERMINATION OF ML UNDER RULE 12(10) OF MCR,2016 ON 07.06.2019	Cancellation Proposals Submitted under 20(1) on Dec - 2018
42	225	A.P	KURNOOL	LIMESTONE	PEDDA MALKAPURAM LIMESTONE MINE	38APR11139	VENKATA SUBBAMMA DONTTHIREDDIGARI	2.319	1312990062	Sy.No.80, 81, 87/B of Kamalapuram (V), Dhone (M), Kurnool (Dt)	RECOMMENDED FOR TERMINATION	Determination Proposals Submitted On 24.03.2021.
43	229	A.P	KURNOOL	LIMESTONE	MALKAPURAM MINE	38APR11174	K.VEERA KUMAR;	4.079	1312120608	Sy.No.646/P, 657/P & 711/B2P of Malkapuram (V), Dhone (M), Kurnool (Dt)	Suspended by IBM	Determination Proposals Submitted on 17.05.2021.

LIST OF NON-WORKING MINES AS ON 01.04.2019 - REASONS FOR NON-WORKING

Sl.No.	D.M&G SL.No.	STATE	DISTRICT	PRIMARY MINERAL	MINE NAME	MINE_CODE	LESSEE	Area(ha)	ID.No.	Location	Reasons for Non-Woking	ADM&G, Remarks
1	47	A.P	KURNOOL	LIMESTONE	MADHAVARAM MINE	38APR11063	QUALITY MINERALS	7.932	1312970827	Sy.No.366 of Madahavaram (V), Peapully (M), Kurnool (Dt)	RECOMMENDED FOR DETERMINATION	Ind & Comm [M.III] Dept., S.C.N Memo No. INC04-14023(39)/8/2018/A1, Dt: 29.12.2018
2	50	A.P	KURNOOL	LIMESTONE	CHANDRAPALLI	38APR11083	L.ABDUL WAHAB KHAN	4.01	1312020836	Sy.No.225 of Chandrapalli (V), Peapully (M), Kurnool (Dt)	RECOMMENDED FOR DETERMINATION	Ind & Comm [M.III] Dept., S.C.N Memo No. INC04-14023(39)/8/2019, Dt: 18.02.2019
3	53	A.P	KURNOOL	LIMESTONE	CHINAMALKAPU RAM(2.514)	38APR11087	CHIPPAGIRI NAGENDRA PRASAD	2.514	1312000830	Sy.No.503 of Malkapuram (V), Dhone (M), Kurnool (Dt)	RECOMMENDED FOR DETERMINATION	Ind & Comm [M.III] Dept., S.C.N Memo No. INC04-14023(39)/12/2018/A1, Dt: 29.12.2018
4	54	A.P	KURNOOL	LIMESTONE	JALADURGAM (663/1)	38APR11088	CHIPPAGIRI NAGENDRA PRASAD	2.688	1312010832	Sy.No. 663/1 of Jaladurgam (V), Peapully (M), Kurnool (Dt)	RECOMMENDED FOR DETERMINATION	Ind & Comm [M.III] Dept., S.C.N Memo No. INC04-14023(39)/17/2018, Dt: 29.12.2018
5	59	A.P	KURNOOL	LIMESTONE	AMAN MINERALS	38APR11107	AMANULLAH KHAN	2.802	1312030712	Sy.No.622/C2, 622/C3 & 622/C4 of Kocheruvu (V), Dhone (M), Kurnool (Dt)	Suspended by IBM	Ind & Comm [M.III] Dept., S.C.N Memo No. INC04-14023(39)/10/2018/A1, Dt: 29.12.2018
6	70	A.P	KURNOOL	LIMESTONE	RANGAPURAM	38APR11150	K. LAKSHMI DEVI	3.226	1312010831	Sy.No.638, 681, 683 & 648 of Rangapuram (V) Bethamcherla (M) Kurnool (Dt)	RECOMMENDED FOR DETERMINATION	Ind & Comm [M.III] Dept., S.C.N Memo No. INC04-14023(39)/3/2019, Dt: 02.05.2019
7	77	A.P	KURNOOL	LIMESTONE	USHB OF MALKAPURAM	38APR11161	P.LAXMI REDDY	1.283	1312030525	Sy.No.USHB of Malkapuram (V), Dhone (M), Kurnool (Dt)	RECOMMENDED FOR DETERMINATION	Ind & Comm [M.III] Dept., S.C.N Memo No. INC04-14023(39)/15/2018/A1, Dt: 29.12.2018
8	80	A.P	KURNOOL	LIMESTONE	CHANDRAPALLI MINE	38APR11166	V.RANGAIAH	1.692		Sy.No.250 of Chandrapalli (V) Peapully (M) Kurnool (Dt)	RECOMMENDED FOR DETERMINATION	Ind & Comm [M.III] Dept., S.C.N Memo No. INC04-14023(39)/12/2019, Dt: 05.05.2019
9	81	A.P	KURNOOL	LIMESTONE	MADHAVARAM MINE	38APR11168	SMT. P.JAYALAKSHMI	0.874	1312970826	Sy.No.16 of Madhavaram (V) Peapully (M) Kurnool (Dt)	RECOMMENDED FOR DETERMINATION	Ind & Comm [M.III] Dept., S.C.N Memo No. INC04-14023(39)/2/2019, Dt: 26.02.2019

10	82	A.P	KURNOOL	LIMESTONE	CHANDRAPALLI	38APR11170	LODI FAZULUR RAHIM KHAN	1.619	1312010834	Sy.No.214/2 & 223/1 of Chandrapalli (V), Peapully (M), Kurnool (Dt)	RECOMMENDED FOR DETERMINATION	Ind & Comm [M.III] Dept., S.C.N Memo No. INC04-14023(39)/10/2019, Dated: 18.02.2019
11	208	A.P	KURNOOL	LIMESTONE	MALKAPURAM	38APR11065	ALA NAGA RAJU	7.421	1312990828	Sy.No.475, 476/A, & 487 of Malkapuram (V), Dhone (M), Kurnool (Dt)	RECOMMENDED FOR TERMINATION OF ML UNDER RULE 12(10) OF MCR,2016 ON 17.06.2019	Ind & Comm [M.III] Dept., S.C.N Memo No. INC04-14023(39)/11/2018/A1, Dt: 29.12.2018
12	211	A.P	KURNOOL	LIMESTONE	H. RIYAZUDDIN MINE	38APR11076	RIYAZUDDIN HOTHUR	11.670	1312090664	Sy.No.238/1 of Chandrapalli (V) Peapully (M), Kurnool (Dt)	NON-WORKING	Ind & Comm [M.III] Dept., S.C.N Memo No. INC04-14023(39)/13/2018/A1, Dt: 29.12.2018
13	216	A.P	KURNOOL	LIMESTONE	MALKAPURAM (SY.NO.650)	38APR11098	M.YELLA NAGI REDDY	0.688	1312020835	Sy.No.650 of Malkapuram (V), Dhone (M), Kurnool (Dt)	RECOMMENDED FOR TERMINATION OF ML UNDER RULE 12(10) OF MCR,2016 ON 12.06.2019	Ind & Comm [M.III] Dept., S.C.N Memo No. INC04-14023(39)/14/2018/A1, Dt: 29.12.2018

**GOVERNMENT OF ANDHRA PRADESH
DEPARTMENT OF MINES AND GEOLOGY**

From,
Sri I.V. Subba Reddy, M.Sc.,
Asst. Director of Mines and Geology,
Banaganapalle.

To,
The Superintendent of Police,
Kurnool,
Kurnool District.

Letter No.1462/Task Force/2013, Dated:24-01-2022

Sir,

Sub:- Mines and Quarries - NGT Order Dated: 11.08.2021 in the O.A.No.179 of 2021 Suo Motu based on News Item published in Eenadu Telugu News Paper, A.P, Kurnool District on 20.07.2021 UNDER THE CAPTION "MINING OF POTSTONE (NAPARALLU) EXCAVATION BEING DONE WITHOUT LEAVING MARGINS ON EITHER SIDE OF THE ROADS" - Constitution of Joint Committee to ascertain the genuineness of the allegation - Joint Committee detailed report submitted - Order dt: 03.01.2022 of the NGT - Request to take necessary stringent action to curtail the illegal excavation along the R&B road side workings (encroaches) - Requested - Reg.

Ref: - 1) Joint Committee report dt: 21.09.2021.
2) Order dated: 03.01.2022 in OA No.179 of 2021 from NGT, Southern Zone, Chennai.

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Through the reference 2nd cited, the National Green Tribunal South Zone, Chennai, directed to submit ATR on the recommendations of the joint committee report in which they suggested that the concerned Mandal and Village level officers like Panchayat Secretary / VRO, Tahsildar, Assistant Engineers / Deputy Executive Engineers of Panchayat Raj and R&B Departments may take precautionary measures for frequent inspections of Panchayat Raj and R&B roads wherever mining activity is going on either side of the public roads and also suggested the concerned department to keep the sign boards / mile stone on buffer margin of the road sides for safe guard the road margins. Further, the committee recommended that the revenue department shall issue NOC to the mining units with proper verification duly marking the public structures on the FMB sketches.

Further, it is to inform that as per the Government vide G.O.Ms.No.20, Revenue (SER.II) Department, dt: 21.01.2016, the Deputy Tahsildars also empowered for inspection of quarries and prevent illicit quarrying. **(Copy enclosed)**

In this connection, it is submit that this office identified road side quarry workings, it is very hazardous to the public life. Some of them are encroached in to the R&B buffer zone area and doing illegal quarrying activities. The details are as follows.

Sl. No.	Sy.No	Village	Mandal	Location
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9	414	Palukur	Banaganapalle	Deva Nagar - Palukuru Road Right side
10	697	Palukur	Banaganapalle	Deva Nagar - Palukuru Road both sides

In view of the above, copies of the references cited together with enclosures are herewith furnished and I request the **Superintendent of Police, Kurnool, Kurnool District** may kindly issue suitable instructions to the concerned Station House Officers of Nandivargam, Kolimigundla, Owk, Panyam to take precautionary measures and frequent inspections of quarries wherever mining activity is going on either side of the public roads and also insist sign boards / mile stone on buffer margin of the road sides for safe guard the road margins and co-ordinate with the department to curtail the unauthorized quarrying operations and transportation of minerals on either side of the R&B roads in the above said locations.

This is submitted for necessary action in the matter.

Yours faithfully,

G.V. Subbaiah M. I. R. N.

Asst. Director of Mines & Geology(FAC),
Banaganapalli.

Copy submitted to the Director of Mines and Geology, Ibrahimpatnam for favour of information.

Copy submitted to the District Collector, Kurnool for favour of information.

Copy submitted to the Superintendent of Police, Kurnool for favour information.

✓ Copy submitted to the Deputy Superintendent of Police, Nandyal for favour of information.

Copy submitted to the Sub-Collector, Nandyala for favour of information.

Copy submitted to the Revenue Divisional Officer, Nandyala for favour of information.

Copy submitted to the Panchayati Secretary, Palkur Village, Banaganapalle Mandal, Kurnool District for information.

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**GOVERNMENT OF ANDHRA PRADESH
DEPARTMENT OF MINES AND GEOLOGY**

From,
Sri I.V. Subba Reddy, M.Sc.,
Asst. Director of Mines and Geology,
Banaganapalle.

To,
The Superintendent of Police,
Kurnool,
Kurnool District.

Letter No.1462/Task Force/2013, Dated:24-01-2022

Sir,

Sub:- Mines and Quarries - NGT Order Dated: 11.08.2021 in the O.A.No.179 of 2021 Suo Motu based on News Item published in Eenadu Telugu News Paper, A.P, Kurnool District on 20.07.2021 UNDER THE CAPTION "MINING OF POTSTONE (NAPARALLU) EXCAVATION BEING DONE WITHOUT LEAVING MARGINS ON EITHER SIDE OF THE ROADS" - Constitution of Joint Committee to ascertain the genuineness of the allegation - Joint Committee detailed report submitted - Order dt: 03.01.2022 of the NGT - Request to take necessary stringent action to curtail the illegal excavation along the R&B road side workings (encroaches) - Requested - Reg.

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Through the reference 2nd cited, the National Green Tribunal South Zone, Chennai, directed to submit ATR on the recommendations of the joint committee report in which they suggested that the concerned Mandal and Village level officers like Panchayat Secretary / VRO, Tahsildar, Assistant Engineers / Deputy Executive Engineers of Panchayat Raj and R&B Departments may take precautionary measures for frequent inspections of Panchayat Raj and R&B roads wherever mining activity is going on either side of the public roads and also suggested the concerned department to keep the sign boards / mile stone on buffer margin of the road sides for safe guard the road margins. Further, the committee recommended that the revenue department shall issue NOC to the mining units with proper verification duly marking the public structures on the FMB sketches.

Further, it is to inform that as per the Government vide G.O.Ms.No.20, Revenue (SER.II) Department, dt: 21.01.2016, the Deputy Tahsildars also empowered for inspection of quarries and prevent illicit quarrying. (**Copy enclosed**)

In this connection, it is submit that this office identified road side quarry workings, it is very hazardous to the public life. Some of them are encroached in to the R&B buffer zone area and doing illegal quarrying activities. The details are as follows.

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19	474	Thummalapenta	Kolimiguntla	Ankireddipalle - Chintalayapalle Road both sides
20	519/B	Thummalapenta	Kolimiguntla	Ankireddipalle - Bugga Road Right side
21	516	Thummalapenta	Kolimiguntla	Ankireddipalle - Bugga Road Right side
22	49, 50/2 & 55	Belum	Kolimigundla	R&B road (left & right side) near H.P. Petrol bunk, Belum

contd - 3.

In view of the above, copies of the references cited together with enclosures are herewith furnished and I request the **Superintendent of Police, Kurnool, Kurnool District** may kindly issue suitable instructions to the concerned Station House Officers of Nandivargam, Kolimigundla, Owk, Panyam to take precautionary measures and frequent inspections of quarries wherever mining activity is going on either side of the public roads and also insist sign boards / mile stone on buffer margin of the road sides for safe guard the road margins and co-ordinate with the department to curtail the unauthorized quarrying operations and transportation of minerals on either side of the R&B roads in the above said locations.

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Yours faithfully,

G.V. Subbaredy

Asst. Director of Mines & Geology(FAC),
Banaganapalli.

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**GOVERNMENT OF ANDHRA PRADESH
DEPARTMENT OF MINES AND GEOLOGY**

From,
Sri I.V. Subba Reddy, M.Sc.,
Asst. Director of Mines and Geology,
Banaganapalle.

To,
The Superintendent Engineer,
APSPDCL, Operation Circle,
New Bus Stand, Ballari Road,
Kurnool, Kurnool District.

Letter No.1462/Task Force/2013, Dated:24-01-2022

Sir,

Sub:- Mines and Quarries – NGT Order Dated: 11.08.2021 in the O.A.No.179 of 2021 Suo Motu based on News Item published in Eenadu Telugu News Paper, A.P, Kurnool District on 20.07.2021 UNDER THE CAPTION “MINING OF POTSTONE (NAPARALLU) EXCAVATION BEING DONE WITHOUT LEAVING MARGINS ON EITHER SIDE OF THE ROADS” – Constitution of Joint Committee to ascertain the genuineness of the allegation – Joint Committee detailed report submitted – Order dt: 03.01.2022 of the NGT - Request to take necessary stringent action to curtail the illegal excavation along the R&B road side workings (encroaches) – Requested - Reg.

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Further, it is to inform that as per the Government vide G.O.Ms.No.20, Revenue (SER.II) Department, dt: 21.01.2016, the Deputy Tahsildars also empowered for inspection of quarries and prevent illicit quarrying. (**Copy enclosed**)

In this connection, it is submit that this office identified road side quarry workings, it is very hazardous to the public life. Some of them are encroached in to the R&B buffer zone area and doing illegal quarrying activities. The details are as follows.

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In view of the above, copies of the references cited together with enclosures are herewith furnished and I request the **Superintendent Engineer, APSPDCL, Kurnool**, to instruct concerned **Assistant Engineers, APSPDCL** to take precautionary measures and frequent inspections of quarries in your jurisdiction wherever mining activity is going on either side of the public roads and also insist to keep sign boards / mile stone on buffer margin of the road sides for safe guard the road margins and coordinate with the department to curtail the unauthorized quarrying operations and transportation of minerals on either side of the R&B roads in the above said locations.

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**GOVERNMENT OF ANDHRA PRADESH
DEPARTMENT OF MINES AND GEOLOGY**

From,
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Asst. Director of Mines and Geology,
Banaganapalle.

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The Superintendent Engineer,
Panchayati Raj Department,
Kurnool,
Kurnool District.

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21	516	Thummalapenta	Kolimiguntla	Ankireddipalle - Bugga Road Right side
21	49, 50/2 & 55	Belum	Kolimigundla	R&B road (left & right side) near H.P. Petrol bunk, Belum

In view of the above, copies of the references cited together with enclosures are herewith furnished and I request the **Superintendent Engineer, Panchayati Raj Department, Kurnool**, to instruct concerned Panchayati Secretaries to take precautionary measures and frequent inspections of quarries wherever mining activity is going on either side of the public roads and also insist sign boards / mile stone on buffer margin of the road sides for safe guard the road margins and co-ordinate with the department to curtail the unauthorized quarrying operations and transportation of minerals on either side of the R&B roads in the above said locations.

This is submitted for necessary action in the matter.

Yours faithfully,

J.V. Subbaradda

Asst. Director of Mines & Geology(FAC),
Banaganapalli.

Copy submitted to the Director of Mines and Geology, Ibrahimpatnam for favour of information.

Copy submitted to the District Collector, Kurnool for favour of information.

Copy submitted to the Sub-Collector, Nandyala for favour of information.

Copy submitted to the Revenue Divisional Officer, Nandyala for favour of information.

Copy submitted to the Dy. Director of Mines & Geology, Kurnool for favour of information.

Copy submitted to the Panchayati Secretary, Kolimigundla Village, Banaganapalle Mandal, Kurnool District for information.

Copy submitted to the Village Revenue Officer (VRO), Kolimigundla Village, Banaganapalle Mandal, Kurnool District for information.

Copy submitted to the Assistant Executive Engineer (R&B), Banaganapalle for favour of information.

**GOVERNMENT OF ANDHRA PRADESH
DEPARTMENT OF MINES AND GEOLOGY**

From,
Sri I.V. Subba Reddy, M.Sc.,
Asst. Director of Mines and Geology,
Banaganapalle.

To,
The Tahsildar,
Banaganapalle Mandal,
Kurnool District.

Letter No.1462/Task Force/2013, Dated:24 -01-2022

Sir,

Sub:- Mines and Quarries – NGT Order Dated: 11.08.2021 in the O.A.No.179 of 2021 Suo Motu based on News Item published in Eenadu Telugu News Paper, A.P, Kurnool District on 20.07.2021 UNDER THE CAPTION “MINING OF POTSTONE (NAPARALLU) EXCAVATION BEING DONE WITHOUT LEAVING MARGINS ON EITHER SIDE OF THE ROADS” – Constitution of Joint Committee to ascertain the genuineness of the allegation – Joint Committee detailed report submitted – Order dt: 03.01.2022 of the NGT - Request to take necessary stringent action to curtail the illegal excavation along the R&B road side workings (encroaches) – Requested - Reg.

Ref: - 1) Joint Committee report dt: 21.09.2021.
2) Order dated: 03.01.2022 in OA No.179 of 2021 from NGT,
Southern Zone, Chennai.

& & &

I invite kind attention to the subject and references cited. Through the reference 1st cited, the Asst. Director of Mines & Geology, Kurnool has submitted a joint committee (comprising of 1. Special Deputy Collector (LA), HNSS Unit-IV, Kurnool, 2. Environmental Engineer, APPCB Regional Office, Kurnool, 3. Asst. Director of Mines & Geology, Kurnool and 4. Member, SEAC, A.P) detailed report (22 pages) to the Collector & District Magistrate, Kurnool and Director of Mines & Geology Ibrahimpatnam, Krishna District.

Through the reference 2nd cited, the National Green Tribunal South Zone, Chennai, directed to submit ATR on the recommendations of the joint committee report in which they suggested that the concerned Mandal and Village level officers like Panchayat Secretary / VRO, Tahsildar, Assistant Engineers / Deputy Executive Engineers of Panchayat Raj and R&B Departments may take precautionary measures for frequent inspections of Panchayat Raj and R&B roads wherever mining activity is going on either side of the public roads and also suggested the concerned department to keep the sign boards / mile stone on buffer margin of the road sides for safe guard the road margins. Further, the committee recommended that the revenue department shall issue NOC to the mining units with proper verification duly marking the public structures on the FMB sketches.

Further, it is to inform that as per the Government vide G.O.Ms.No.20, Revenue (SER.II) Department, dt: 21.01.2016, the Deputy Tahsildars also empowered for inspection of quarries and prevent illicit quarrying. **(Copy enclosed)**

In this connection, it is submit that this office identified road side quarry workings, it is very hazardous to the public life. Some of them are encroached in to the R&B buffer zone area and doing illegal quarrying activities. The details are as follows.

Cont...2...

Sl. No.	Sy.No	Village	Mandal	Location
1	315	Palukur	Banaganapalle	Deva Nagar - Palukuru Road Left side
2	312	Palukur	Banaganapalle	Deva Nagar - Palukuru Road Left side
3	313	Palukur	Banaganapalle	Deva Nagar - Palukuru Road Left side
4	311	Palukur	Banaganapalle	Deva Nagar - Palukuru Road Left side
5	132	Palukur	Banaganapalle	Deva Nagar - Palukuru Road Left side
6	130	Palukur	Banaganapalle	Deva Nagar - Palukuru Road Left side
7	307	Palukur	Banaganapalle	Deva Nagar - Palukuru Road Right side
8	313	Palukur	Banaganapalle	Deva Nagar - Palukuru Road Right side
9	414	Palukur	Banaganapalle	Deva Nagar - Palukuru Road Right side
10	697	Palukur	Banaganapalle	Deva Nagar - Palukuru Road both sides

In view of the above, copies of the references cited together with enclosures are herewith furnished and I request the Tahsildar, **Banaganapalle** Mandal to take precautionary measures and frequent inspections of quarries in your Mandal jurisdiction wherever mining activity is going on either side of the public roads and also insist sign boards / mile stone on buffer margin of the road sides for safe guard the road margins and co-ordinate with the department to curtail the unauthorized quarrying operations and transportation of minerals on either side of the R&B roads in the above said locations.

This is submitted for necessary action in the matter.

Yours faithfully,

G.V. Subba Ruddy 24.1.2022.
Asst. Director of Mines & Geology(FAC),
Banaganapalli.

Copy submitted to the Director of Mines and Geology, Ibrahimpatnam for favour of information.

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Copy submitted to the Sub-Collector, Nandyala for favour of information.

Copy submitted to the Revenue Divisional Officer, Nandyala for favour of information.

Copy submitted to the Panchayati Secretary, Palkur Village, Banaganapalle Mandal, Kurnool District for information.

Copy submitted to the Village Revenue Officer (VRO), Palkur Village, Banaganapalle Mandal, Kurnool District for information.

Copy submitted to the Assistant Executive Engineer (R&B), Banaganapalle for favour of information.

**GOVERNMENT OF ANDHRA PRADESH
DEPARTMENT OF MINES AND GEOLOGY**

From,
Sri I.V. Subba Reddy, M.Sc.,
Asst. Director of Mines and Geology,
Banaganapalle.

To,
The Tahsildar,
Kolimigundla Mandal,
Kurnool District.

Letter No.1462/Task Force/2013, Dated:24-01-2022

Sir,

Sub:- Mines and Quarries – NGT Order Dated: 11.08.2021 in the O.A.No.179 of 2021 Suo Motu based on News Item published in Eenadu Telugu News Paper, A.P, Kurnool District on 20.07.2021 UNDER THE CAPTION “MINING OF POTSTONE (NAPARALLU) EXCAVATION BEING DONE WITHOUT LEAVING MARGINS ON EITHER SIDE OF THE ROADS” – Constitution of Joint Committee to ascertain the genuineness of the allegation – Joint Committee detailed report submitted – Order dt: 03.01.2022 of the NGT - Request to take necessary stringent action to curtail the illegal excavation along the R&B road side workings (encroaches) – Requested - Reg.

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Through the reference 2nd cited, the National Green Tribunal South Zone, Chennai, directed to submit ATR on the recommendations of the joint committee report in which they suggested that the concerned Mandal and Village level officers like Panchayat Secretary / VRO, Tahsildar, Assistant Engineers / Deputy Executive Engineers of Panchayat Raj and R&B Departments may take precautionary measures for frequent inspections of Panchayat Raj and R&B roads wherever mining activity is going on either side of the public roads and also suggested the concerned department to keep the sign boards / mile stone on buffer margin of the road sides for safe guard the road margins. Further, the committee recommended that the revenue department shall issue NOC to the mining units with proper verification duly marking the public structures on the FMB sketches.

Further, it is to inform that as per the Government vide G.O.Ms.No.20, Revenue (SER.II) Department, dt: 21.01.2016, the Deputy Tahsildars also empowered for inspection of quarries and prevent illicit quarrying. **(Copy enclosed)**

In this connection, it is submit that this office identified road side quarry workings, it is very hazardous to the public life. Some of them are encroached in to the R&B buffer zone area and doing illegal quarrying activities. The details are as follows.

Sl. No.	Sy.No	Village	Mandal	Location
1	388	Chintalayapalle	Kolimiguntla	Madanantapuram - Chintalayapalle Road Left side
2	387	Chintalayapalle	Kolimiguntla	Madanantapuram - Chintalayapalle Road Left side
3	407	Chintalayapalle	Kolimiguntla	Madanantapuram - Chintalayapalle Road Right side
4	204	Chintalayapalle	Kolimiguntla	Madanantapuram - Chintalayapalle Road Right side
5	205	Chintalayapalle	Kolimiguntla	Madanantapuram - Chintalayapalle Road Right side
6	206	Chintalayapalle	Kolimiguntla	Madanantapuram - Chintalayapalle Road Right side
7	207	Chintalayapalle	Kolimiguntla	Madanantapuram - Chintalayapalle Road Right side
8	208	Chintalayapalle	Kolimiguntla	Madanantapuram - Chintalayapalle Road Right side
9	474	Thummalapenta	Kolimiguntla	Ankireddipalle - Chintalayapalle Road both sides
10	519/B	Thummalapenta	Kolimiguntla	Ankireddipalle - Bugga Road Right side
11	516	Thummalapenta	Kolimiguntla	Ankireddipalle - Bugga Road Right side
12	49, 50/2 & 55	Belum	Kolimigundla	R&B road (left & right side) near H.P. Petrol bunk, Belum

In view of the above, copies of the references cited together with enclosures are herewith furnished and I request the Tahsildar, **Kolimigundla** Mandal to take precautionary measures and frequent inspections of quarries in your Mandal jurisdiction wherever mining activity is going on either side of the public roads and also insist sign boards / mile stone on buffer margin of the road sides for safe guard the road margins and coordinate with the department to curtail the unauthorized quarrying operations and transportation of minerals on either side of the R&B roads in the above said locations.

This is submitted for necessary action in the matter.

Yours faithfully,

S.V. Subbarajy 24.1.2022
Asst. Director of Mines & Geology(FAC),
Banaganapalli.

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Copy submitted to the District Collector, Kurnool for favour of information.

Copy submitted to the Sub-Collector, Nandyala for favour of information.

Copy submitted to the Revenue Divisional Officer, Nandyala for favour of information.

Copy submitted to the Panchayati Secretary, Kolimigundla Village, Banaganapalle Mandal, Kurnool District for information.

Copy submitted to the Village Revenue Officer (VRO), Kolimigundla Village, Banaganapalle Mandal, Kurnool District for information.

Copy submitted to the Assistant Executive Engineer (R&B), Banaganapalle for favour of information.